List of Latest updates on SCC OnLine® Web Edition.

October 30

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court, High Courts, Tribunals and Statutes

Download SCC Online App

Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Delhi High Court
- Supreme Court of India
- Gauhati High Court
- Gujarat High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Madhya Pradesh High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Telangana High Court

Tribunals

- Income Tax Appellate Tribunal
- National Company Law Tribunal

© EBC Publishing Pvt Ltd

- **National Company Law Appellate Tribunal**
- **Securities Appellate Tribunal**

Statutory

- **Central Notifications**
- **State Notifications**

© EBC Publishing Pvt Ltd

Supreme Court

Chetan Sabharwal v. *CIT*, (**J.B. Pardiwala** and K. Vinod Chandran, JJ.), 2026 SCC OnLine SC 2274

CIT v. *Orissa Mining Corpn. Ltd.*, (Sanjay Kumar and **Sanjeev Sachdeva**, JJ.), 2026 SCC OnLine SC 2268

Cosmic CRF Ltd. v. *Myotic Trading (P) Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 3835

Gopal Lodhi v. *State of M.P.*, (J.B. Pardiwala and K. Vinod Chandran, JJ.), 2026 SCC OnLine SC 2263

Jaya v. *M. Jagadish*, (Aravind Kumar and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 2266

JK Paper Ltd. v. *Bipinchandra Natwarlal Shah*, (Dipankar Datta and Augustine George Masih, JJ.), 2025 SCC OnLine SC 3837

JK Paper Ltd. v. *Bipinchandra Natwarlal Shah*, (Dipankar Datta and Manmohan, JJ.), 2025 SCC OnLine SC 3836

JK Paper Ltd. v. *Bipinchandra Natwarlal Shah*, (Dipankar Datta and Sheel Nagu, JJ.), 2026 SCC OnLine SC 2259

K. Ramalingam v. *State of T.N.*, (Uday U. Lalit and P.S. Narasimha, JJ.), 2022 SCC OnLine SC 2607

Meerut Development Authority v. *Bhagwat Prasad om Prakash*, (Dipankar Datta and Satish Chandra Sharma, JJ.), 2026 SCC OnLine SC 2255

Prabhat Kumar Srivastava v. *VPS Healthcare (P) Ltd.*, (S.V.N. Bhatti and Prasanna B. Varale, JJ.), 2026 SCC OnLine SC 2261

Rajasthan Housing Board v. *Hariyali Rural Ventures Ltd.*, (**Dipankar Datta** and Sheel Nagu, JJ.), 2026 SCC OnLine SC 2262

Royal Construction Co. (P) Ltd. v. *National Projects Construction Corpn.*, (**Vikram Nath**, Sandeep Mehta and Aparesh Kumar Singh, JJ.), 2026 SCC OnLine SC 2271

Samir Kumar Pradhan v. *Binodini Bhue*, (Surya Kant, C.J. and A.S. Chandurkar, J.), 2026 SCC OnLine SC 2260

Sangita Mallik v. *Gandhi Smarak Sangrahalaya Samiti*, (Aravind Kumar and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 2264

Satinder Pal Singh v. *Bedi Hospital*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 2257

Sopan v. *State of Maharashtra*, (J.B. Pardiwala and Ujjal Bhuyan, JJ.), 2026 SCC OnLine SC 2256

South Bihar Power Distribution Co. Ltd. v. *India Power Corpn. Ltd.*, (**Ujjal Bhuyan** and A.S. Chandurkar, JJ.), 2026 SCC OnLine SC 2273

State of Rajasthan v. *Jhabra Ram*, (M.M. Sundresh and **Prasanna B. Varale**, JJ.), 2026 SCC OnLine SC 2270

Sunil Kumar v. *IFFCO Tokio General Insurance Co. Ltd.*, (S.V.N. Bhatti and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 2258

Supreme Industries Ltd. v. *Supremo India (P) Ltd.*, (**S.V.N. Bhatti** and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 2269

Union of India v. *Narender Kumar*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 2272

V M v. *Jaspreet Singh*, (Aravind Kumar and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 2265

© EBC Publishing Pvt Ltd

V. Gopalakrishanan v. *State of Kerala*, (Sanjay Kumar and **Sanjeev Sachdeva**, JJ.), 2026 SCC OnLine SC 2267

Allahabad High Court

Anju Sharma v. *State of U.P.*, (**Jai Krishna Upadhyay**, J.), 2026 SCC OnLine All 38611

Bans Bahadur Singh v. *State of U.P.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 38616

Bihari Lal Rastogi v. *State of U.P.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 38613

CIT v. *Sampark Management Consultancy LLP*, (Arun Bhansali, C.J. and Vikas Budhwar, J.), 2024 SCC OnLine All 9927

Pinki Verma v. *State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 38610

Prem Prakash Solanki v. *Union of India*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 38615

Raghuraj Singh v. *Director Agriculture*, (**Irshad Ali**, J.), 2026 SCC OnLine All 38612

Ram Prasidh Tiwari v. *State of U.P.*, (Surya Prakash Kesarwani and Anish Kumar Gupta, JJ.), 2023 SCC OnLine All 5625

Ravindra Pal Singh v. *State of U.P.*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 38614

State of U.P. v. *Apex Construction Co.*, (Arun Bhansali, C.J. and **Jaspreet Singh**, J.), 2026 SCC OnLine All 38609

Varanasi Sangam Expressway (P) Ltd. v. *Commr. State Tax*, (Shekhar B. Saraf and Prashant Kumar, JJ.), 2025 SCC OnLine All 8461

X20 v. *State of U.P.*, (Saral Srivastava and **Garima Prashad**, JJ.), 2026 SCC OnLine All 38617

Andhra Pradesh High Court

Balagam Rama Lakshmi v. *State of A.P.*, (Ravi Nath Tilhari and Alapati Giridhar, JJ.), 2026 SCC OnLine AP 5104

Battula Srinu v. *State of A.P.*, (**K. Suresh Reddy** and Sumathi Jagadam, JJ.), 2026 SCC OnLine AP 5085

Bumanapalli Ravindranath Reddy v. *Union of India*, (**Ravi Cheemalapati**, J.), 2023 SCC OnLine AP 4660

Chinthalapati Venkata Satyanarayana Raju v. *State of A.P.*, (**K. Sreenivasa Reddy**, J.), 2026 SCC OnLine AP 5101

Govardhana Girishwara Devasthnam Trust v. *Union of India*, (**Lisa Gill**, C.J. and Challa Gunaranjan, J.), 2026 SCC OnLine AP 5094

Jaykay Enterprises Ltd. v. *Union of India*, (**Ravi Cheemalapati**, J.), 2026 SCC OnLine AP 5099

Jupudi Suresh v. *State of A.P.*, (**Cheekati Manavendranath Roy** and Tarlada Rajasekhar Rao, JJ.), 2023 SCC OnLine AP 4659

K. Dhanalakshmi v. *State of A.P.*, (**K. Suresh Reddy** and Sumathi Jagadam, JJ.), 2026 SCC OnLine AP 5084

Kaki China Mallaiah v. *State of A.P.*, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 5087

Kapu Chinnamallaiah Krishna Reddy v. *State of A.P.*, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 5086

Kati Kesaiah v. *State of A.P.*, (**Dr Y. Lakshmana Rao**, J.), 2026 SCC OnLine AP 5090

© EBC Publishing Pvt Ltd

Kethavath Jyothi v. *State of A.P.*, (**Ravi Nath Tilhari** and Alapati Giridhar, JJ.), 2026 SCC OnLine AP 5098

Konda Vijaya Lakshmi v. *State of A.P.*, (**Ravi Nath Tilhari** and Alapati Giridhar, JJ.), 2026 SCC OnLine AP 5100

Muddada Ramu Naidu v. *Ande Srinivasa Rao*, (**Subba Reddy Satti**, J.), 2026 SCC OnLine AP 5083

Nara Chandra Babu Naidu v. *State of A.P.*, (**Dr Y. Lakshmana Rao**, J.), 2026 SCC OnLine AP 3068

Paka Suresh v. *Union of India*, (**Lisa Gill**, C.J. and Challa Gunaranjan, J.), 2026 SCC OnLine AP 5096

Pangi Mangamma v. *State of A.P.*, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), 2026 SCC OnLine AP 5103

Pothineni Narayana v. *State of A.P.*, (**Dr Venkata Jyothirmai Pratapa**, J.), 2026 SCC OnLine AP 5088

Putta Venu Gopala Chowdary v. *State of A.P.*, (**Tuhin Kumar Gedela**, J.), 2026 SCC OnLine AP 4906

S. Preethi v. *State of A.P.*, (**Ravi Nath Tilhari** and Alapati Giridhar, JJ.), 2026 SCC OnLine AP 5097

S. Saraswati v. *Ganesh Ashok Pewer*, (**Tuhin Kumar Gedela**, J.), 2025 SCC OnLine AP 5237

Sabena Prakash v. *State of A.P.*, (**Ravi Nath Tilhari** and Alapati Giridhar, JJ.), 2026 SCC OnLine AP 5102

Sk. Fajurulla v. *State*, (**Dr Y. Lakshmana Rao**, J.), 2026 SCC OnLine AP 5089

State of A.P. v. *D. Venugopal*, (**Ravi Nath Tilhari** and Sunitha Gandham, JJ.), 2026 SCC OnLine AP 5095

T. Anand v. *State of A.P.*, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 5091

Thandava Yogesh v. *State Election Commission*, (**Lisa Gill**, C.J. and Challa Gunaranjan, J.), 2026 SCC OnLine AP 5093

Uyyala Lakshmi Reddy v. *L. Pratap Reddy*, (**Alapati Giridhar**, J.), 2026 SCC OnLine AP 5092

Bombay High Court

Anil Khemani v. *Axis Bank Ltd.*, (B.P. Colabawalla and **Firdosh P. Pooniwalla**, JJ.), 2026 SCC OnLine Bom 10655

C.C. Dangi & Associates v. *CIT*, (**G.S. Kulkarni** and Advait M. Sethna, JJ.), 2024 SCC OnLine Bom 5536

Rakesh Bhailalbhai Gandhi v. *CIT*, (**Madhav J. Jamdar**, J.), 2026 SCC OnLine Bom 17156

Shehzaad Adil Nensey v. *Kishwar Adil Nensey*, (**Arif S. Doctor**, J.), 2025 SCC OnLine Bom 6897

Shehzaad Adil Nensey v. *Kishwar Adil Nensey*, (**Manish Pitale**, J.), 2024 SCC OnLine Bom 6387

Uttar Bhartiya Education Society v. *CIT*, (G.S. Kulkarni and **Aarti Sathe**, JJ.), 2026 SCC OnLine Bom 17158

Vishal Ganpat Shinde v. *Union of India*, (Shreeram V. Shirsat and **Manish Pitale**, JJ.), 2026 SCC OnLine Bom 2247

X19 v. *State of Maharashtra*, (**Y.G. Khobragade**, J.), 2026 SCC OnLine Bom 17157

Calcutta High Court

Barjinder Singh Kohli v. *Commr. of Revenue*, (**Om Narayan Rai**, J.), 2025 SCC OnLine Cal 10697

© EBC Publishing Pvt Ltd

Joydeb Karmakar alias Jaydeb Karmakar v. *Union of India*, (**Smita Das De**, J.), 2026 SCC OnLine Cal 14609

Delhi High Court

Anant Raj Kanoria v. *Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 8327

Anil Bhalla v. *Enforcement Directorate*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10532

Anil Bhalla v. *Enforcement Directorate*, (Arun Kumar, Registrar), 2024 SCC OnLine Del 10533

Babu Ram v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10535

CIT v. *Salesforce.com Singapore Pte. Ltd.*, (Vibhu Bakhru, Actg. C.J. and Tushar Rao Gedela, J.), 2024 SCC OnLine Del 10529

CIT v. *TDI Infrastructure Ltd.*, (Yashwant Varma and **Ravinder Dudeja**, JJ.), 2024 SCC OnLine Del 8324

Deepak Puri v. *Union of India*, (**Prathiba M. Singh**, J.), 2023 SCC OnLine Del 8973

Deepak Puri v. *Union of India*, (**Sachin Datta**, J.), 2026 SCC OnLine Del 8328

Deepak Puri v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10537

Deepak Puri v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10538

Deepak Puri v. *Union of India*, (**Subramonium Prasad**, J.), 2023 SCC OnLine Del 8974

Deepak Puri v. *Union of India*, (**Subramonium Prasad**, J.), 2024 SCC OnLine Del 10536

Deepak Puri v. *Union of India*, (**Yashwant Varma**, J.), 2022 SCC OnLine Del 5395

Deepak Puri v. *Union of India*, (**Yashwant Varma**, J.), 2022 SCC OnLine Del 5396

Deepak Singhal v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10534

Gautam Bhalla v. *Enforcement Directorate*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 8329

Gautam Bhalla v. *Enforcement Directorate*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11255

Hero Electric Vehicles (P) Ltd. v. *Union of India*, (**N.B. Krishna**, J.), 2025 SCC OnLine Del 11256

Impressive Data Services (P) Ltd. v. *Commr. Central Tax*, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2497

Lakshmi Singhal v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10531

Manpreet Singh Chadha v. *Union of India*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11247

Manpreet Singh Chadha v. *Union of India*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11248

Manpreet Singh Chadha v. *Union of India*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11249

Manpreet Singh Chadha v. *Union of India*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11250

Manpreet Singh Chadha v. *Union of India*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11251

Manpreet Singh Chadha v. *Union of India*, (**Sanjeev Narula**, J.), 2024 SCC OnLine Del 10530

Maria Ramesh v. *Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 8326

Minor V v. *State (NCT of Delhi)*, (**H.V. Shankar**, J.), 2026 SCC OnLine Del 8331

Neha v. *State (NCT of Delhi)*, (**Subramonium Prasad**, J.), 2026 SCC OnLine Del 8330

Puja Chadha v. *Enforcement Directorate*, (**Sachin Datta**, J.), 2025 SCC OnLine Del 11254

Purnangini Trehan v. *Union of India*, (**Tara Vitasta Ganju**, J.), 2025 SCC OnLine Del 11252

© EBC Publishing Pvt Ltd

Ritwick Dutta v. *Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 8325

Sher Bahadur v. *State (NCT of Delhi)*, (**Mini Pushkarna**, J.), 2026 SCC OnLine Del 8324

Supra Enterprises v. *Commr. CGST*, (**Anil Kshetarpal** and Shail Jain, JJ.), 2026 SCC OnLine Del 6950

V.K. Sharma v. *JVG Finance Ltd.*, (**Anil Kshetarpal** and Harish Vaidyanathan Shankar, JJ.), 2026 SCC OnLine Del 3339

Vinita Rani v. *Union of India*, (Bhawani Sharma, Joint Registrar (Judicial)), 2025 SCC OnLine Del 11253

Supreme Court of India

CIT v. *HCL Infosystems Ltd.*, (Surya Kant, C.J.I. and Joymalya Bagchi, V. Mohana, JJ.), 2026 SCC OnLine SC 1896

CIT v. *Nokia Corpn.*, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), 2026 SCC OnLine SC 1244

CIT v. *Rasna (P) Ltd.*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 1200

CIT v. *Salesforce.com Singapore Pte. Ltd.*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 2254

CIT v. *Sampark Management Consultancy LLP*, (Rajesh Bindal and Vijay Bishnoi, JJ.), 2026 SCC OnLine SC 2253

G.R. Infra Projects Ltd. v. *State of M.P.*, (J.B. Pardiwala and K. Vinod Chandran, JJ.), 2026 SCC OnLine SC 2084

Orient Crafts Ltd. v. *CIT*, (**S.V.N. Bhatti** and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 1923

SEBI v. *Rajeev Vasant Sheth*, (**Sanjay Karol** and N. Kotiswar Singh, JJ.), 2026 SCC OnLine SC 1539

Srinivasa Reddy v. *Sravanthi Infratech (P) Ltd.*, (**J.B. Pardiwala** and Manoj Misra, JJ.), 2026 SCC OnLine SC 1555

V.K. Sharma v. *JVG Finance Ltd.*, (J.B. Pardiwala and K.V. Viswanathan, JJ.), 2026 SCC OnLine SC 1910

Gauhati High Court

Abdul Aziz Khan v. *State of Assam*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 7984

Abdul Hakim Sheikh v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7746

Abdul Hasim v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8057

Abdul Karim Mazumder v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8009

Abdul Karim Mazumder v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8010

Abdul Karim v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7829

Abdul Mannan Barbhuiya v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7752

Abdul Mozid v. *Saniyara Begum*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7871

Abdul Ohab v. *Uddab Ch. Kalita*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7929

Abdul Qayum v. *State of Assam*, (**Parthivjyoti Saikia** and Sanjeev Kumar Sharma, JJ.), 2026 SCC OnLine Gau 7912

Abdul Salam v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7813

Abdul Sattar v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8053

© EBC Publishing Pvt Ltd

Abdul Wahab v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8024

Abdul Waris Barbhuiya v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7725

Abhayapuri Gaon Panchayat v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7978

Abhimanyu Basu v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7799

Abu Naser Mohd. Saleh v. *Hadi Iftikar Hussain*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7888

Abu Shama v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7721

Adarsha Bazar Development Committee v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7988

Adom Ali v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8052

Aduri Bibi v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8022

Afjal Mondal v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7828

Ajahar Ali v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7805

Ajit Das v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7875

Akash Kumar Maurya v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7826

Akbar Ali Mollah v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8045

Akbar Ali v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8055

Akbar Khan v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7731

Akkes Ali v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7771

Aklima Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8071

Alamin Khan v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7830

All Assam Judges Assn. v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 8014

Alok Bagaria v. *Collector*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7924

Alok Bagaria v. *Collector*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7925

Altap Hussain v. *State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 7876

Amal Sarkar v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7775

Amina Sultana Barbhuiya v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 7977

Aminul Hoque v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8019

Aminur Islam v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7809

Amir Hamja v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7734

Amit Kumar Rabha v. *Joyshri Rava*, (**Pranjal Das**, J.), 2026 SCC OnLine Gau 7872

Amjat Ali v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7764

Amrit Gond v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7785

Anowar Hussain v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7793

Anowar Hussain v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8011

Anowar Hussain v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7831

© EBC Publishing Pvt Ltd

Anowara Begum v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7946

Ansar Ali v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8004

Antoni Kapoor v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7782

Anurag Kumar Chaudhary v. *State of Nagaland*, (**Nchumbemo Mozhui**, J.), 2026 SCC OnLine Gau 7716

Anuwar Hoque v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7724

Arabjan Nessa v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7848

Ariful Islam v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7849

Arman Hossain v. *Union of India*, (**Pranjal Das**, J.), 2026 SCC OnLine Gau 7767

Arup Kumar Das v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7969

Ashadul Islam v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7949

Ashim Biswas v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7790

Ashraful Islam v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7733

Asraful Hossain Pradhani v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7784

Atowar Rohman v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7722

Ayam Ali v. *State of Assam*, (**Pranjal Das**, J.), 2026 SCC OnLine Gau 7832

Ayesha Begum v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7989

Azizur Rahman v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7972

B. Dawngzela v. *Abdul Rahim*, (**Michael Zothankhuma**, J.), 2026 SCC OnLine Gau 7928

Bablu Dey v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7759

Babul Ahmed Sodiol v. *Nisarg Hivarea*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7838

Babul Islam v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7719

Balendra Dharmapani v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7796

Basu Miya v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8048

Bellal Hussain v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8067

Bhaba Kt Doley v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7739

Bhaben Nath v. *State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 7913

Bhargab Sahariah v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7846

Bhupen Sarmah (Dr) v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8076

Bijoy Baruah v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7786

Bijoy Kumar Das v. *State of Assam*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8056

Bijoy Kutum v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7847

Bikash Sarkar v. *Union of India*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8079

Bilat Ali v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7976

Bipul Bania v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7772

Biswajit Bardhan v. *Hussain Ahmed Choudhury*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 7916

Biswajit Nath v. *Assam Board of Revenue*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7975

Biswajit Paul v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8041

© EBC Publishing Pvt Ltd

Chakraborty Medicos v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7987

Chandra Sekhar Saha v. *Sate of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7873

Chetna Thakur v. *SBI*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 8016

Chief Executive Officer v. *Prasanna Das*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7899

Chorab Ali Mondal v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8017

Dal Bahadur Chetry v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7911

Dalgaon Sialmari Anchalik Panchayat v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8028

Daridra Got v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7998

Das & Co. v. *Bank of Baroda*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7883

Debojit Deori v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7820

Debosree Das v. *Bank of Boroda*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8050

Deep Jyoti Das v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7791

Dhanpat Ghorawat v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7997

Dharmendra Das v. *State of Assam*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 8006

Diamond Job Gupta v. *Jorhat Law College*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8044

Dibyahah Das v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7787

Diganta Das v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7773

Dildar Ali v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7779

Dildar Ali v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7751

Dimso Manyu v. *State of Arunachal Pradesh*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7937

Dipak Chakrabarty v. *Union of India*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 7962

Dipak Das (Dr) v. *State of Assam*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 8049

Dipak Saikia v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8034

Dipjyoti Traders v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7953

Dipu Kumar Dey v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7756

Director of Secondary Education v. *Jakir Hussain*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 7926

Do Nam Enterprise v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7994

Dolphin Security & Advertising v. *Union of India*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7900

Dromos Engineers & Contractors Opc (P) Ltd. v. *Khagemba Transmission & Construction*, (Chinmoy Baruah, Joint Registrar (Judicial)), 2026 SCC OnLine Gau 7896

Economic Development Organisation v. *Union of India*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 7995

Elephant Monitors Assam v. *State of Assam*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7930

© EBC Publishing Pvt Ltd

Entaz Ali Sheikh v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7993

Ettead Alam v. *Patibandla Ashok Babu*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7842

Faijul Hoque v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8032

Farida Yeasmin v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8078

Faruque Abdullah Salemun Habib v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 7954

Fulbanu Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7941

Gajiur Rahman v. *Union of India*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8051

Gautam Boro v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7741

Ghana Kanta Deka v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7935

Gobin Haloi v. *Snigdha Baruah*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7886

Gobinda Modak v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7952

Habibur Rahman v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7942

Hajarat Ali v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7720

Hamidur Rahman v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7754

Hassan Ali v. *State of Mizoram*, (**Michael Zothankhuma**, J.), 2026 SCC OnLine Gau 7835

Haulamkhupa v. *Union of India*, (**Michael Zothankhuma**, J.), 2026 SCC OnLine Gau 7944

Helang Phom v. *Union of India*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7957

Hemanta Kumar Adhikary v. *Dwipen Sarmah*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7874

Himangshu Barman v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7821

Himangshu Kalita v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7735

Hiranya Kumar Goswami v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7936

Hiren Sensua Baruah v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7992

Hosen Ali v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8063

Iman Ali v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8066

Imran Hussain Chowdhury v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7867

Imsulong Kichu v. *State of Nagaland*, (**Nchumbemo Mozhui**, J.), 2026 SCC OnLine Gau 7843

Innach Ali v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7727

Institute of Child Health & Mother Welfare v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8062

Inzamul Haque Saikia v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7744

Izaj Ahmed Laskar v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7738

Jadab Chandra Bora v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7922

Jaharuddin Ahmed v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7824

© EBC Publishing Pvt Ltd

Jajari Purnima Filling Centre v. *Bank of Baroda*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7879

Jamal Akhter Hossian v. *Anowar Taimur*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7903

Jamir Hussain v. *Union of India*, (**Sanjay Kumar Medhi** and Susmita Phukan Khaund, JJ.), 2026 SCC OnLine Gau 8088

Janti Guhai v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7857

Jashwant Sharma v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8036

Jayanta Patowary v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8047

Jiyaur Rahman v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8005

Johura Khatun v. *State of Assam*, (Saptarshi Das, Deputy Registrar), 2026 SCC OnLine Gau 7845

Jomer Ali v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8000

Joshi Naoholia v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7766

Joya Bora v. *National Commission for Backward Classes*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8013

Joynal Abdin v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 8039

Jugal Medhi v. *State of Assam*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 7955

Junmoni Das v. *State of Assam*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8077

Junu Moni Nath Saikia v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7757

Kabindra Prasad Sarma v. *State of Assam*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7939

Kabir Ali Mondal v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7818

Kabir Ranjan Deka v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7770

Kalachand Ali v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7718

Kalarchar Anchalik Balika M.E. School v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 8025

Kalim Uddin v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7802

Kalinath Sarma v. *North Eastern Development Finance Corpn. Ltd.*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8081

Kamal Kumar v. *Union of India*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7825

Kamar Uddin v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8040

Kanaklata Roymedhi v. *Meena Kumari Roymedhi*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7884

Kansu Ali v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7760

Keshav Dubey v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7780

Khaimul Ali v. *State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 7758

Khaleda Begum v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8060

Koser Ali v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7806

Krishnashram Shiv Mandir Trust v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8080

Kuddus Ali v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7979

© EBC Publishing Pvt Ltd

Kulchum Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7956

Kumud Ranjan Kemprai v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7920

Kushal Deka v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7776

Kutumoni Kalita v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7958

L. Lipok Imchen v. *State of Nagaland*, (**Nchumbemo Mozhui**, J.), 2026 SCC OnLine Gau 7844

Laily Khatun v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 8073

Lalenkawla v. *State of Mizoram*, (**Helen Dawngliani**, J.), 2026 SCC OnLine Gau 7909

Lalmawia Kaipeng v. *State of Mizoram*, (**Helen Dawngliani**, J.), 2026 SCC OnLine Gau 7837

Lalvenhima v. *State of Mizoram*, (**Helen Dawngliani**, J.), 2026 SCC OnLine Gau 7836

Larjiv Dulom v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7804

Latwang Konyak v. *Mopa Konyak*, (**Nchumbemo Mozhui**, J.), 2026 SCC OnLine Gau 7894

LL Nongrum Timber Industries v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8058

Lombit Konwar v. *Patibandla Ashok Babu*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7839

Lucky Lagachu v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7856

Maa Service Station v. *Bank of Baroda*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7880

Mabiya Begum v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7730

Mahmudul Islam v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7729

Maijuddin Ahmed v. *SBI*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7980

Majaharul Islam v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7795

Mamoni Begum v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7908

Manju Talukdar Choudhury v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7870

Mayur Bansal v. *Union of India*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7996

Mazibor Rahman v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7858

Mehbub Ali v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7732

Mercy Pillei v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7788

Milan Borah v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7745

Mintu Borkataky v. *Oil India Ltd.*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7931

Mintu Rabha v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7740

Mira Begum v. *Narul Islam*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7915

Mithun Sorongpong v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7749

Miya Chan Ali v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7742

Mizanur Rahman v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7801

Mofijul Islam v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7823

Mohan Chandra Malakar v. *State of Assam*, (Ashutosh Kumar, C.J. and **Kaushik Goswami**, J.), 2026 SCC OnLine Gau 7921

Mohd. Adil Akhter v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7737

© EBC Publishing Pvt Ltd

Mohd. Afazuddin v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8083

Mohd. Akbar Ali v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8065

Mohd. Ali Akbar v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8008

Mohd. Ayanal Hoque v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7803

Mohd. Darbesh Ali v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8042

Mohd. Farish v. *Union of India*, (**Parthivjyoti Saikia**, J.), 2026 SCC OnLine Gau 7778

Mohd. Feroz v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7834

Mohd. Hasem Sheikh v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7940

Mohd. Hussain Ahmed v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7948

Mohd. Luthfur Rahman v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7971

Mohd. Marjat Ali v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7747

Mohd. Nousad Ali v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7970

Mohd. Rofizul Ali v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7851

Mohd. Shirajul Hoque v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 8027

Monalisha Bhattacharyya v. *Assam Power Distribution Co. Ltd.*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 8002

Monirul Islam v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7816

Monowara Begum v. *Union of India*, (Kalyan Rai Surana and **Rajesh Mazumdar**, JJ.), 2026 SCC OnLine Gau 7943

Monuj Dao v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7750

Morzina Khatun v. *Union of India*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7983

Mousumi Khaound Das v. *Bank of Baroda*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7882

Mridul Mazumdar v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7974

Muklesur Reja v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7798

Mukul Chandra Das v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8012

Murlidhar Pareek v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8015

Musst Shahida Khatoon v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 8021

Musstt Kad Bhanu v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7945

Musstt Mamoni Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8068

Musstt Pariskar Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7904

Musstt Sahara Khatun v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8069

© EBC Publishing Pvt Ltd

Mustafa Ahmed Laskar v. *Axis Bank*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7965

Mustt Anowara Khatun v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 7963

N.F. Railway Vending & Catering Contractors Assn. v. *Union of India*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7901

Nandeswar Gogoi v. *EPFO*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 8075

Nandini Baruah v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7865

Narayan Chandra Saha v. *Union of India*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7855

Narayan Prasad Rabha v. *Patibandla Ashok Babu*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7840

Narayan Saikia v. *State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 7768

Narin Ultana Farukee v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7743

National Insurance Co. Ltd. v. *Rimjim Kalita*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7905

National Insurance Co. Ltd. v. *Tapan Saikia*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7890

Nazrul Islam v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 8070

Neccon Power & Infra Ltd. v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7986

New India Assurance Co. Ltd. v. *I Robita Singha*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7895

Nikita Deb v. *State of Assam*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 7999

Niranjan Mandal v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7991

Nirutpol Goswami v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8085

Nisant Aanand v. *LIC Housing Finance Ltd.*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7932

Nitu Bharali v. *State of Assam*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 8020

Nizam Uddin Ahmed v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8072

Nur Zamal Sheikh v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8018

Om Prakash Gupta v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7748

Oriental Insurance Co. Ltd. v. *Eli Gogoi*, (**Sanjay Kumar Medhi**, J.), 2026 SCC OnLine Gau 7917

Paban Hazarika v. *Parishmita Hazarika*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7878

Pabitra Saikia v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7862

Padma Sarkar v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7728

Pankaj Kumar Das v. *Union of India*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7990

Paramanabika Das v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7817

Paramount Tea Marketing (P) Ltd. v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7968

Parbej Uddin v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7794

Pargat Singh v. *State of Assam*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7781

Paubamleing Jeme v. *State of Assam*, (**N. Unni Krishnan Nair**, J.), 2026 SCC OnLine Gau 7982

© EBC Publishing Pvt Ltd

Pinki Chutia v. *Randip Das*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7863

Pinku Dey v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7850

Pradip Kumar Sarawgi v. *Rahmat Ali B. Dhanani*, (**Parthivjyoti Saikia**, J.), 2026 SCC OnLine Gau 7927

Pragati Traders & Transport v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7914

Pranab Mandal v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7973

Pranab Talukdar v. *Sailen Thakuria*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7877

Probin Moran v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7765

Puja Bora v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7866

Purakhu Angami v. *Commr.*, (**Yarenjungla Longkumer**, J.), 2026 SCC OnLine Gau 7951

Purnima Filling Centre v. *Bank of Baroda*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7881

Pushpa Lata Bora Kakati v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7853

Rabi Majhi v. *State of Assam*, (**Mitali Thakuria**, J.), 2026 SCC OnLine Gau 7907

Rabikul Islam v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 7985

Rahima Khatun v. *Union of India*, (**Sanjay Kumar Medhi** and Susmita Phukan Khaund, JJ.), 2026 SCC OnLine Gau 7981

Rahmat Ali v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7769

Raj Ali v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7814

Rajesh Sharma v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8035

Rajib Uddin v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7761

Rakib Uddin Ahmed v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7822

Ramen Sarkar v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7783

Ranglal Mandal v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7966

Ranjan Ghosh v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7860

Ranjit Kumar Roy v. *State of Assam*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7854

Ranjit Phukan v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8038

Rashid Ali Paramanik v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7812

Ratan Garo v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8064

Ratul Boro v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8033

Rebeca Deori v. *Sanat Kr. Bharali Baruah*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7897

Rebina Khatun v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7810

Rejia Khatun v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 8087

Rimpi Gogoi v. *Shriram General Insurance Co. Ltd.*, (**Pranjal Das**, J.), 2026 SCC OnLine Gau 7902

Rinti Baishya v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7934

Rishi Stonex v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7959

Rohima Begum v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8059

Rohit Prasad v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7827

© EBC Publishing Pvt Ltd

Royal Coal Products v. *State of Assam*, (Ashutosh Kumar, C.J. and **Kaushik Goswami**, J.), 2026 SCC OnLine Gau 7891

Rubul Gogoi v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 8074

Ruokuoneilie Kesiezie v. *Mahindra & Mahindra Ltd.*, (**Yarenjungla Longkumer**, J.), 2026 SCC OnLine Gau 7889

Rupam Das v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7833

Rupchan Ali v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7819

Sabita Tamuli v. *State of Assam*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8084

Sabiya Khatun v. *Union of India*, (**Kalyan Rai Surana** and Rajesh Mazumdar, JJ.), 2026 SCC OnLine Gau 8023

Safikur Ali v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7811

Safiqul Rahman v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7807

Sahab Uddin v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7859

Sahalom Ali v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8003

Sahanur Islam v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8043

Saidul Islam v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7815

Sajid Ahmed v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7800

Samar Uddin v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7808

Samela Khatun v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 7947

Samsul Haque v. *Union of India*, (**Kalyan Rai Surana** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8046

San Mia Ali v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7777

Sandeep Bhargava v. *Union of India*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7864

Sandeep Chamaria v. *National Disaster Management Authority*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7919

Sanidul Islam v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7797

Sanjay Darjee v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7910

Sanjib Deori v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7938

Sanjoy Kumar Das v. *Union of India*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 8029

Sanowar Hosen v. *Oriental Insurance Co. Ltd.*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7885

Santanu Kumar Nath v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7723

Saraswati Phukan v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8037

Sarat Chandra Saharia v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7960

Shahidul Khan v. *State of Assam*, (**Anjan Moni Kalita**, J.), 2026 SCC OnLine Gau 7726

Shakti Kumar v. *State of A.P.*, (**Nelson Sailo**, J.), 2026 SCC OnLine Gau 7715

Shantanu Das v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7923

Shiladitya Dev v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8054

© EBC Publishing Pvt Ltd

Shiva Thapa v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7774

Society of Guardians v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7898

Sodhar Prasad v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7906

Sona Bhanu v. *Union of India*, (**Sanjay Kumar Medhi** and Pranjal Das, JJ.), 2026 SCC OnLine Gau 8086

Sonu Yadav v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7792

Subhraneel Bhuyan v. *Union of India*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7961

Subodh Barman v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8030

Subrata Saha v. *Patibandla Ashok Babu*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7841

Sujit Kumar Gupta v. *State of Assam*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7933

Sukanta Sen Gupta v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7861

Sukia Begam v. *Union of India*, (**Kalyan Rai Surana** and Susmita Phukan Khaund, JJ.), 2026 SCC OnLine Gau 7964

Sukman Gurung v. *Union of India*, (**Kardak Ete**, J.), 2026 SCC OnLine Gau 8082

Surya Business (P) Ltd. v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 1111

Surya Business (P) Ltd. v. *State of Assam*, (Ashutosh Kumar, C.J. and **Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 6414

Tai Historical & Cultural Society v. *State of Assam*, (**Susmita Phukan Khaund**, J.), 2026 SCC OnLine Gau 7887

Tapan Dutta v. *State of Assam*, (**Sanjeev Kumar Sharma**, J.), 2026 SCC OnLine Gau 7736

Thangchunga v. *State of Mizoram*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7763

Tilutama Pegu v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7868

Tomis Uddin Barbhuiya v. *State of Assam*, (**Manish Choudhury**, J.), 2026 SCC OnLine Gau 8061

Trishna Dutta v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 8031

Tufaijul Islam v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7789

Tumpa Das v. *State of Assam*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 8007

Union of India v. *3 Mea Supply & Construction*, (**Soumitra Saikia**, J.), 2026 SCC OnLine Gau 7762

Union of India v. *Harilal Prasad*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 8026

Union of India v. *Mrinal Mahanta*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 8001

Union of India v. *Shila Rani Deb*, (**Ashutosh Kumar**, C.J. and Kaushik Goswami, J.), 2026 SCC OnLine Gau 7892

United India Insurance Co. Ltd. v. *Dita Sengyung*, (**Mridul Kumar Kalita**, J.), 2026 SCC OnLine Gau 7893

Usha Ray v. *State of Assam*, (**Devashis Baruah**, J.), 2026 SCC OnLine Gau 7967

Usha Siotia v. *State of Assam*, (**Rajesh Mazumdar**, J.), 2026 SCC OnLine Gau 7753

Utpal Das v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7717

© EBC Publishing Pvt Ltd

Washimong Sadem Longkumer v. *State of Assam*, (**J. Shamima Jahan**, J.), 2026 SCC OnLine Gau 7869

X14 v. *State of Assam*, (**Kalyan Rai Surana** and Arun Dev Choudhury, JJ.), 2026 SCC OnLine Gau 7918

X15 v. *SBI*, (**Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 7950

Yaswanta Chauhan v. *State of Assam*, (**Robin Phukan**, J.), 2026 SCC OnLine Gau 7852

Yunush Ahmed v. *State of Assam*, (**Shamima Jahan**, J.), 2026 SCC OnLine Gau 7755

Gujarat High Court

Bharat Chandrakant Trivedi v. *CIT*, (**A.S. Supehia** and Maulik J. Shelat, JJ.), 2026 SCC OnLine Guj 4008

Brahmarshi Coop. Credit Society Ltd. v. *CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), 2024 SCC OnLine Guj 4477

Kantilal Parsotamdas Patel v. *CIT*, (**A.S. Supehia** and Pranav Trivedi, JJ.), 2026 SCC OnLine Guj 3672

Rasna (P) Ltd. v. *CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), 2025 SCC OnLine Guj 5891

Yogeshwar Developers v. *Union of India*, (**J.B. Pardiwala** and Nisha M. Thakore, JJ.), 2022 SCC OnLine Guj 2927

Karnataka High Court

CCT v. *Bharat Petroleum Corpn.*, (S.G. Pandit and **K.V. Aravind**, JJ.), 2025 SCC OnLine Kar 31251

CCT v. *Sun Micro Systems India (P) Ltd.*, (**S.G. Pandit** and K.V. Aravind, JJ.), 2026 SCC OnLine Kar 15215

Indian Oil Corpn. Ltd. v. *State of Karnataka*, (**P.S. Dinesh Kumar** and T.G. Shivashankare Gowda, JJ.), 2023 SCC OnLine Kar 1775

Naveen Kumar Midha v. *Rohit Jain*, (**Shirin Javeed Ansari**, J.), 2026 SCC OnLine Kar 15595

V.M. Kumarswamy v. *State of Karnataka*, (**H.P. Sandesh**, J.), 2026 SCC OnLine Kar 15594

Kerala High Court

A.V. Ramakrishna Pillai v. *State of Kerala*, (**Devan Ramachandran** and Basant Balaji, JJ.), 2026 SCC OnLine Ker 18885

Agnes Reena v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18866

Aseena v. *Collector*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18883

Babu v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18877

Balaram Nunia v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18870

Balaram Nunia v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18871

Balaram Nunia v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18873

Balaram Nunia v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18875

BGR Hotels (P) Ltd. v. *Union of India*, (**Johnson John**, J.), 2026 SCC OnLine Ker 18887

Biju C.I. v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18863

Dinesh K. v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18868

© EBC Publishing Pvt Ltd

Hari Harshan v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18869

Jo Mathew v. *Revenue Divisional Officer*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18882

Jobesh v. *State of Kerala*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 18880

Jojo Paul v. *Collector*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18888

Kamalam v. *State of Kerala*, (**C. Jayachandran**, J.), 2026 SCC OnLine Ker 18889

Lali D.S. v. *State of Kerala*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2026 SCC OnLine Ker 18886

Lekshmi Amma P. v. *State of Kerala*, (**C. Jayachandran**, J.), 2026 SCC OnLine Ker 18890

M.R. Ajayan v. *CBI*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 18891

Mohd. Aslam K.M. v. *State of Kerala*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18881

Omal Joy v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18862

Remo Savio Correya v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18874

Safna K.P. v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18864

Safna K.P. v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18876

Safna KP v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18865

Safna KP v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18867

Shameela v. *State of Kerala*, (**C. Jayachandran**, J.), 2026 SCC OnLine Ker 18884

Shinymol T. v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18879

Suresh v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18872

Thankamma Venugopal v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18861

Vijayakumar v. *State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18878

Madras High Court

Baskaran Ganesan v. *CIT*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 10313

CIT v. *K.M. Mammen*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 11017

CIT v. *Lalitha Jewellery Mart (P) Ltd.*, (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), 2025 SCC OnLine Mad 27347

CIT v. *M. Kiran Kumar*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 10311

Exemplarr Worldwide Ltd. v. *CBDT*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 10312

HUCC (P) Ltd. v. *Supdt. of GST*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 10310

K.P. Constructions Engineers & Contractors v. *CIT*, (**P. Dhanabal**, J.), 2026 SCC OnLine Mad 11015

Kandasamy Veluswamy v. *CIT*, (**C. Saravanan**, J.), 2025 SCC OnLine Mad 23244

Muthusamy Murugesan v. *CIT*, (**C. Saravanan**, J.), 2025 SCC OnLine Mad 27348

Renganathan & Sons v. *Commr. of CGST & CE*, (**G.R. Swaminathan**, J.), 2026 SCC OnLine Mad 10309

S. Mahesh v. *State of T.N.*, (**R. Vijayakumar**, J.), 2026 SCC OnLine Mad 11016

© EBC Publishing Pvt Ltd

Thomas Varghese v. *Sundaram Finance Ltd.*, (**N. Anand Venkatesh**, J.), 2026 SCC OnLine Mad 1768

Zigma Global Environ Solutions (P) Ltd. v. *Union of India*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 11018

Zigma Global Environ Solutions (P) Ltd. v. *Union of India*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 11019

Zigma Global Environ Solutions (P) Ltd. v. *Union of India*, (**C. Saravanan**, J.), 2026 SCC OnLine Mad 11020

Madhya Pradesh High Court

GR Infra Projects Ltd. v. *State of M.P.*, (**Vivek Rusia** and Binod Kumar Dwivedi, JJ.), 2025 SCC OnLine MP 9980

Patna High Court

Abdul Haque v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13051

Abhimanyu Singh v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12843

Abhimanyu Yadav v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12871

Abraham Sekh v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12922

Afsha Parween v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12728

Agahanu Mandal v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12755

Ajay Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13045

Ajay Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12863

Ajay Rai v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12845

Ajit Paswan v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12941

Akhilesh Kumar v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12911

Akshay Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12740

Akshay Sinh Dalpat Sinh Chauhan v. *State of Bihar*, (Rana Vikram Singh, J.), 2026 SCC OnLine Pat 12720

Alamdir Ansari v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12984

Alok Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12985

Amardeep Singh v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12857

Amarjeet Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12715

America Mahto v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12946

Amerika Devi v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12896

Amit Kumar v. *State of Bihar*, (Arun Kumar Jha, J.), 2026 SCC OnLine Pat 12772

Amit Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12763

Amit Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12830

Amlesh Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12798

Amrish Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13015

Anand Kumar Yadav v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12876

© EBC Publishing Pvt Ltd

Anand Kumar v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 13055
Anant Kumar v. *State of Bihar*, (Shailendra Singh, J.), 2026 SCC OnLine Pat 12689
Anarjit Chaudhary v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12791
Anil Kumar Ray v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12820
Anil Kumar Singh v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12918
Anjay Chaudhary v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12655
Ankit Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13039
Ankit Kumar v. *State of Bihar*, (Arun Kumar Jha, J.), 2026 SCC OnLine Pat 12774
Ankush Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12677
Anupam Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12961
Arbind Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12748
Arjun Prasad v. *State of Bihar*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12659
Arjun Singh v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12813
Arun Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12926
Arun Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12933
Arun Sahni v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12831
Arvind Kumar Mehta v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12670
Arvind Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13018
Asharfi Yadav v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12669
Ashok Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12973
Asir v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12829
Baban Singh v. *State of Bihar*, (Arun Kumar Jha, J.), 2026 SCC OnLine Pat 12771
Bablu Kumar Rajak v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13008
Bablu Yadav v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12948
Bablu Yadav v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12942
Bachchu Sahni v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12812
Badal Kumar v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12717
Badri Das v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12919
Baijnath v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12977
Balvir Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12865
Bharat Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12936
Bharti Devi v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12759
Bhupendra Mallik v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13028
Bhushan Sah v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13029
Bhutan Raut v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12658
Bhuthan v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13038
Bikas Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12819
Bikash Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12714
Bikki Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12983

© EBC Publishing Pvt Ltd

Bikram Kumar Bharti v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12901
Binod Mehta v. *State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 12679
Bipin Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12932
Biren Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12797
Bishundeo Ram v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12815
Bittu Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12997
Brijkishor Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13044
Chandan Kumar Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12785
Chandan Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12981
Chandan Kumar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12898
Chandan Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12944
Chandan Mandal v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13033
Chandan Rai v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12749
Chandan Singh v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13022
Chandradeep Paswan v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12969
Chhote Mukhiya v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12789
Chhotu Ram v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12786
Chintu Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12965
Daulati Devi v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13007
Daya Nand Thakur v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12663
Daya Tiwari v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 13020
Deepak Kumar Himkar v. *State of Bihar*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12673
Deepak Kumar Mandal v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12765
Deepak Kumar Ram v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12696
Deepak Kumar Ray v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12735
Deepak Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12998
Devi v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12947
Dhananjay Kumar Parvat v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12671
Dhananjay Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13031
Dhaneshwar Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12846
Dharmendra Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12892
Dharmendra Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12752
Dharmesh Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12724
Dharmu Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12780
Dhavindra Ram v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12818
Dheeraj Kumar Das v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13000
Dheeraj Kumar Singh v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12770
Dheeraj Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12693
Dhurendhar Singh v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13005

© EBC Publishing Pvt Ltd

Digambar Jha v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 13061
Digvijay Singh v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12781
Dilip Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12960
Dilip Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12853
Dilip Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12692
Dipesh Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12802
Diwakar Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12734
Dulari Devi v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13034
Ejya Yadav v. *Rajesh Kumar Singh*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 13060
Faguni Manjhi v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12723
Gabbar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12883
Ganaur Sahni v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12768
Ganesh Kumar Maharan v. *Madhav Anand*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 13059
Ganesh Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13041
Gaurav Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12737
Gaurav Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13056
Gaurishankar Thakur v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12721
Golu Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12956
Govind Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13025
Guddu Prasad v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12803
Gulfasa Khatoon v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12868
Gunjan Kumar Lal v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12686
Gurulala Singh v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12894
Hakim Yadav v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13004
Harendra Chaudhary v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12816
Harendra Paswan v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12702
Harendra Raut v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12972
Harishankar Mahto v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12739
Harsh Pandey v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12821
Indal Singh v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13017
Indrajeet Kumar Pandey v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12957
Ishwarji Prasad v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12935
Islam Ansari v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12953
Istekhar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12833
Isteyak Ansari v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12767
Jahan Ara v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12690
Jamkori v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12978
Jay Prakas v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13016
Jitendra Chaudhary v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13040

© EBC Publishing Pvt Ltd

Jitendra Prasad v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12862
Jitendra Rai v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12907
Jitendra Sah v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12938
Jitesh Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13027
Jokhan Rai v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12852
Jyotish Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13035
Kailash Singh v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12710
Kalaktar Rai v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12839
Kallu Kumar v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12758
Kameshwar Mukhiya v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12856
Kameshwar Rai v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12903
Kameshwar Sah v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12784
Kamlesh Kumar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12824
Kamlesh Kumar v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12905
Kanhaiya Sawarnkar v. *State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 12680
Karan Kumar Keshari v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12726
Karina Fincap Ltd. v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12688
Karpuri Thakur Gramin Vikash Sansthan v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12668
Karu v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12920
Kaushalendra Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13024
Kishan Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12761
Krishna Ghiver v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12962
Krishna Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12902
Krishna Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13054
Krishna Sahani v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12801
Kunal Kumar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12792
Kunal Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12848
Kunal Singh v. *State of Bihar*, (Arun Kumar Jha, J.), 2026 SCC OnLine Pat 12769
Kundan Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12924
Kundan Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12805
Lahwar Mukhiya v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13013
Lalan Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12747
Lalbabu Rajbhar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12730
Laldev Prasad v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12676
Lalla Kumar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12712
Laltun Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12809
Lotan Das v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12842
Madan Lal v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12732
Madhukant Das v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13037

© EBC Publishing Pvt Ltd

Mahendra Mahto v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12776
Mahendra Mandal v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13043
Maheshwar Prasad Verma v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12662
Mahiwal Ansari v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13047
Mania Devi v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13009
Manjay Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12959
Manjit Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12706
Manju Devi v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12889
Manoj Rai v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12795
Manoj Sah v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12906
Mantu Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12899
Mantu Manjhi v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12910
Maya Devi v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12796
Minta Devi v. *State of Bihar*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12660
Mintu Mahto v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12940
Mithilesh Kumar Sah v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12799
Mithilesh Yadav v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12943
Mithlesh Sahani v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12746
Mohd. Adil v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12878
Mohd. Anwar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12707
Mohd. Arman v. *State of Bihar*, (Khatim Reza, J.), 2026 SCC OnLine Pat 12775
Mohd. Ashik Alam v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12954
Mohd. Ashraf v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12729
Mohd. Ershad v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12766
Mohd. Faizan v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12858
Mohd. Faruk v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13052
Mohd. Jabir v. *State of Bihar*, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), 2026 SCC OnLine Pat 12675
Mohd. Kaif v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13046
Mohd. Kalam v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12700
Mohd. Kasim v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12912
Mohd. Parwez Alam v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12825
Mohd. Rahul v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12699
Mohd. Raza v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12950
Mohd. Reshan v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12806
Mohd. Sajjad v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12687
Mohd. Salim v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12952
Moni Devi v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12886
Monu Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12916
Moti Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12827

© EBC Publishing Pvt Ltd

Mottu Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12888
Mukesh Kharwar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12860
Mukesh Kumar Ram v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12881
Mukesh Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12963
Mukesh Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12855
Mukesh Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12760
Mukesh Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12708
Mukesh Manjhi v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12897
Mukesh Sahani v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12835
Mumtaz Alam v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12895
Munna Kumar Sah v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12990
Muskan kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 12745
Mustakim Khan v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12982
Nagendra Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12995
Nand Kishor Singh v. *State of Bihar*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12665
Nandeshwar Kumar v. *State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7550
Narendra Kumar v. *State of Bihar*, (Khatim Reza, J.), 2026 SCC OnLine Pat 12773
Nawal Kishor Bhandari v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12779
Nikesh Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12974
Niraj Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12854
Niraj Patel v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12937
Niraj Yadav v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12719
Nitesh Singh v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13036
Nitish Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12866
Nitish Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12850
Nitish Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12958
Nitish Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12964
Nitish Pandey v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12991
Om Prakash Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12783
Pankaj Kumar Sah v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12955
Pappu Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13003
Pappu Rai v. *State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 12678
Pappu Singh v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12753
Pavan Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12968
Pawan Kumar Yadav v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13042
Pawan Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12751
Petrol v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12838
Pilot Gujjar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12754
Pramod Kumar Singh v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12992

© EBC Publishing Pvt Ltd

Pramod Kumar Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12817
Pramod Mandal v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12931
Pramod Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12787
Prashant Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12979
Pravin Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12750
Prithvi Choudhary v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12793
Priyanka Kumari v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12877
Promod Kumar Tripathi v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12870
Pulice Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12711
Rabin Manjhi v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12994
Rahul Mukhiya v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13050
Raja Singh v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12834
Rajeev Sahni v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12709
Rajesh Kumar Gond v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12762
Rajesh Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13032
Rajesh Mehta v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12971
Rajesh Pasi v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12880
Rajesh Yadav v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12808
Rajkishore Paswan v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12836
Raju Choudhary v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12869
Raju Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13010
Raju Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12934
Raju Ravidas v. *State of Bihar*, (Prabhat Kumar Singh, J.), 2026 SCC OnLine Pat 12681
Rakesh Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13048
Rakesh Kumar v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12966
Rakesh Pandey v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12904
Ram Kishor Pandey v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12756
Ram Milan Anshu Mali v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12804
Ram Nivas Kumar v. *State of Bihar*, (Sandeep Kumar, J.), 2026 SCC OnLine Pat 12697
Ramashankar Sah v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12945
Ramayan Patel v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12823
Ramesh Sahni v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12951
Randhir Kumar v. *Indian Oil Corpn. Ltd.*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12667
Ranjan Giri v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12695
Ranjan Mahto v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13001
Ranjeet Kumar Yadav v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12893
Ranjit Kumar v. *State of Bihar Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12949
Ranjit Mahto v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12822
Ranveer Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12705

© EBC Publishing Pvt Ltd

Ratan Mahto v. *State of Bihar*, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), 2026 SCC OnLine Pat 12674
Ravi Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12996
Ravi Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12794
Ravi Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12733
Rekha Devi v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13011
Rinku Devi v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12811
Rishav Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12989
Rishu Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13023
Rishu Mahto v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12810
Ritesh Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12967
Ritik Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13019
Rocky Kumar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12657
Rohan Kumar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12885
Rohit Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13006
Rupesh Kumar Saw v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12875
Rupesh Kumar v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13049
Rupesh Kumar v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12718
Sachin Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13012
Saket Kumar v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12908
Salim Dewan v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12921
Salimuddin Mohammad v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12999
Sanjeev Kumar Singh v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12913
Sanjeev Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12777
Sanjit Choudhary v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12698
Sanjur Sah v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12800
Santosh Kumar Thakur v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12736
Santosh Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12976
Sarvjit Ram v. *State of Bihar*, (Purnendu Singh, J.), 2026 SCC OnLine Pat 12867
Satish Kumar Pandey v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12691
Satrudhan Yadav v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12929
Saurabh Kumar Verma v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12923
SBI v. *Union of India*, (Anshuman, J.), 2026 SCC OnLine Pat 12664
Seema Devi v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12915
Shakti Paswan v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12849
Shambhu Tiwari v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12987
Shambhunath Singh v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12993
Shambu Nath Sikaria v. *State of Bihar*, (Jitendra Kumar, J.), 2026 SCC OnLine Pat 13057
Shankar Yadav v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12879
Shanku Kumar v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12988

© EBC Publishing Pvt Ltd

Sharwan Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12742
Sharwan Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12882
Shila Kunwar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12928
Shiv Kumar Sah v. *State of Bihar*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12666
Shivji Chaudhary v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12917
Shrawan Kumar Mandal v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12872
Shubham Kumar v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12731
Sita Devi v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12914
Sohan Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12851
Sonu Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12844
Sonu Mandal v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13002
Subodh Kumar Mahto v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12884
Sudhir Chaudhary v. *State of Bihar Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12980
Sugan Chaudhary v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 12694
Sujit Kumar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12807
Sujit Kumar v. *State of Bihar*, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12757
Sujjt Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12704
Sulekha Devi v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12927
Sumit Kumar v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12716
Sumitra Devi v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12778
Sunil Kumar Choudhary v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12874
Sunil Kumar Singh v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12828
Sunil Kumar v. *Sandeep Saurav*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 13058
Sunil Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12840
Sunny Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12725
Suraj Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12826
Suraj Paswan v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12790
Surendra Sah v. *State of Bihar*, (Raj Kumar, J.), 2026 SCC OnLine Pat 12909
Surendra Singh v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13026
Surendra Yadav v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 12744
Suresh Patel v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12814
Suresh Ram v. *State of Bihar*, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12970
Suresh Singh v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12701
Suresh Yadav v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 12741
Surya Abhishek v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12738
Susmit Akarshan v. *Union of India*, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12672
Tabrej Alam v. *State of Bihar*, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12722
Tara Enterprises v. *Managing Director*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12661
Tarkeshwar Pandit v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12683

© EBC Publishing Pvt Ltd

Tej Pratap Kunwar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12841
Tejan Yadav v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 13021
Tilmeez Hussain v. *State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 13014
Tuntun Chaudhary v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12864
Ujjawal Kant Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12986
Upendra Prasad Chaurasiya v. *State of Bihar*, (Alok Kumar, J.), 2026 SCC OnLine Pat 12685
Uttam Kumar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12837
Vakil Rai v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12873
Valmiki Pandey v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12925
Venkatesh Sharma v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12682
Vijay Kumar Sahani v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12713
Vijay Mahto v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12788
Vijendra Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12859
Vijendra Ray v. *State of Bihar*, (Ajit Kumar, J.), 2026 SCC OnLine Pat 13030
Vikash Kumar v. *State of Bihar*, (Girijish Kumar, J.), 2026 SCC OnLine Pat 12975
Vikash Kumar v. *State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 12684
Vikash Kumar v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12890
Vikash Manjhi v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12891
Vikash Yadav v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12703
Vikky Kumar v. *State of Bihar*, (Kumar Manish, J.), 2026 SCC OnLine Pat 12887
Vikram Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12939
Vikram Kumar v. *State of Bihar*, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12861
Vikram Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12832
Vinod Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12782
Vinod Ram v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12764
Virendra Kumar v. *State of Bihar*, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 12847
Vishal Patel v. *State of Bihar*, (Rajiv Roy, J.), 2026 SCC OnLine Pat 12900
Vivek Kumar v. *State of Bihar*, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12930
Vivek Kumar v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 13053
Yadunandan Prasad v. *State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12727
Yogesh Kumar Singh v. *State of Bihar*, (Alok Kumar Pandey, J.), 2026 SCC OnLine Pat 12743

Punjab and Haryana High Court

Aasha Devi v. *Kasam Khan*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31345
Ajay Parkash v. *State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31306
Akash v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31264
Amandeep Kaur v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31151
Amanpreet Kaur v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31265
Amarjit Singh Walia v. *State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31371

© EBC Publishing Pvt Ltd

Amit Kumar Malhan v. *Haryana Staff Selection Commission*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 31281

Amritpal Singh v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31221

Anita Dhingra v. *Madan Lal*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 31101

Ankur Mittal v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31277

Anup Singh v. *Chander Shekhar Khare*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 31094

Arif Nisar v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31372

Ashish Bhadana v. *State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31217

Ashok Kumar v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31134

Ashok Kumar v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31276

Ashwani v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31231

Avtar Singh v. *Satish Kumar*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 31107

Avtar Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31184

Baba Partap Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31154

Babita v. *State of Haryana*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31091

Badri Parsad v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31275

Bajrang Lal v. *Haryana Aarohi Educationally Backward Blocks (EBB) Model School Society*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31381

Baljinder Kaur v. *Gurdial Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31106

Baljit Singh v. *State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 31333

Basri v. *State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31118

Bharat Bhushan Mittal v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31159

Bharat Gupta v. *State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31216

Bharat Sharma v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31395

Bharat Stone Crusher v. *State of Punjab*, (Ashwani Kumar Mishra, Acting C.J. and **Rohit Kapoor**, J.), 2026 SCC OnLine P&H 31298

Bimla v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31294

Binwant Kaur v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31245

Birmati Devi v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31393

Buta Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31122

Centrient Pharmaceuticals India (P) Ltd. v. *Hindustan Antibiotics Ltd.*, (**Lapita Banerji**, J.), 2026 SCC OnLine P&H 31081

Chamkor Singh v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31188

Chandi Ram v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31279

Charanjit Singh v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31284

Charanjit Singh v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31127

Chitra Yadav v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31330

Cladding Projects Ltd. v. *Sandeep Kumar*, (**Lapita Banerji**, J.), 2026 SCC OnLine P&H 31077

Dalwinder Kaur v. *State of Punjab*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31268

© EBC Publishing Pvt Ltd

Darshan Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31254

Davinder Kumar v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31156

Deepak Kumar v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31110

Deepak Kumar v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31196

Deepak Kundal v. *State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 31307

Deepak Sharma v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31198

Deepak v. *State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31228

Deepanshu Goyal v. *Punjab & Haryana*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 31300

Didar Singh v. *Sona Thind*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 31092

Dinesh Kumar v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31195

Fateh Singh v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31225

Fidelity Information Services India v. *CIT*, (**Deepak Sibal** and Rupinderjit Chahal, JJ.), 2026 SCC OnLine P&H 31362

Gagandeep Kumar v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31236

Gagandeep v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31250

Gaurav Kaushik v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31183

Geeta Yadav v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31291

General Manager FCI v. *Charanjit Kaur*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31325

Gulshan Arora v. *Haryana Real Estate Appellate Tribunal*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31295

Gulzar Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31125

Gurdev Singh v. *Abhinav Trikha*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 31095

Gurjeet Kaur v. *State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 31353

Gurmel Kaur v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31186

Gurpreet Singh v. *Stae of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31135

Gurpreet Singh v. *Stae of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31136

Gurpreet Singh v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31160

Guru Dutt v. *Haryana State*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31337

Gurvinder Singh v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31153

Hans Raj v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31111

Harbhej Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31178

Hardial Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31162

Hargian v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31380

Harmanpreet Singh v. *State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31164

Harpreet Singh v. *State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31238

Harpreet Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31263

Haryana Power Generation Corpn. Ltd. v. *Kuldeep Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31348

Haryana Power Generation Corpn. Ltd. v. *Ram Kishan*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31084

© EBC Publishing Pvt Ltd

Haryana State Coop. Agriculture & Rural Development Bank Ltd. v. *Mahabir Singh Tanwar*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31085

Haryana State Federation of Consumer Coop. Wholesale Stores Ltd. v. *Baldev Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31354

Hawa Singh v. *State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31126

Hem Singh v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31375

Ikbal v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31170

Inderjit Bhatia v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31235

Ishwar Chand v. *Sham Lal*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 31342

Ishwar Singh Ved Parkash v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31293

Jagdish Prasad v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31218

Jagjit Singh v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31172

Jagseer Singh v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31145

Jagtar Singh v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31152

Jai Karan v. *Chamkaur Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31343

Jaibir v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31317

Jaideep Dhawan v. *State of Punjab*, (**Anoop Chitkara** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 31260

Jamalu Din v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31278

Jarnail Singh v. *Chander Shekhar*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31121

Jashanpreet Singh v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31146

Jashanpreet Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31165

Jaspal Kaur v. *Madhvi Bhattacharya*, (M.S. Chauhan, President and B.S. Walia, J.), 2026 SCC OnLine P&H 31340

Jaspal Singh v. *Ramesh Thapa*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31240

Jaspreet Singh v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31161

Jatinder Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31252

Joginder Pal Bansal v. *Haryana Shehri Vikas Pradhikaran*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31273

Joginder Singh v. *Financial Adviser*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31286

Joginder Singh v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31220

Jyoti Strips (P) Ltd. v. *State of Haryana*, (Lisa Gill and **Parmod Goyal**, JJ.), 2026 SCC OnLine P&H 2296

K.L.D. Builders v. *State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 31305

Kabaddi Federation v. *Union of India*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 31308

Kamakshi Gogia v. *Abhishek Gogia*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31359

Kamal Central Coop. Bank Ltd. v. *Commissioner & Secretary*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31336

Karam Singh v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31302

© EBC Publishing Pvt Ltd

Karamvati Yadav v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31386

Karan Singh v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31207

Kartik v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31229

Khurshid Ahmad v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31205

Khurshid Avra v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31115

Khushdeep Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31133

Kirpal Singh v. *State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 31239

Kirti Rani v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31388

Kuiwinder Singh v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31215

Kuldeep Kumar v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31204

Kuldeep Singh v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31267

Kuldeep Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31251

Kuldip Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31179

Kulwant Kaur v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31189

Kulwinder Singh v. *State of Punjab*, (**Jasgurpreet Singh Puri** and Sanjiv Berry, JJ.), 2026 SCC OnLine P&H 31313

Kulwinder Singh v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31142

Lakhwinder Kaur v. *Gurbax Kaur*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 31102

Lekh Raj v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31112

Liberty General Insurance Co. Ltd. v. *Poonam Rani*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31082

LIC v. *Murlidhar*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 31349

Lovepreet Singh v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31175

Lovepreet Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31241

M.S. Polymers v. *State of Punjab*, (**Ashwani Kumar Mishra**, Acting C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 31309

Madan Lal v. *Presiding Officer*, (Suvir Sehgal and **Deepinder Singh Nalwa**, JJ.), 2026 SCC OnLine P&H 31346

Madhav Insurance Brokers (P) Ltd. v. *Punjab National Bank*, (**Jasgurpreet Singh Puri** and Sanjiv Berry, JJ.), 2026 SCC OnLine P&H 31326

Mahalaxmi Modern Rice Mills v. *Haryana State Coop. Supply & Marketing Federation Ltd.*, (**Lapita Banerji**, J.), 2026 SCC OnLine P&H 31350

Major Singh v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31211

Malik Singh v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31246

Malkit Singh v. *State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 31230

Mandeep Bus Service Regd. v. *State of Punjab*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31270

Mandeep Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31182

Maninderjit Singh v. *State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 31248

Manish Kumar v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31190

Manish v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31394

Manjit Kaur v. *Dalbag*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31103

© EBC Publishing Pvt Ltd

Manpreet Singh v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31243

Market Committee v. *Ajmer Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31088

Maya Devi v. *Sunil Kumar*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31339

Mohan Lal v. *State of Haryana*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 31299

Mohd. Yunus Khan v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31129

Monalika v. *State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 31262

Mukesh Kumar v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31285

Multan Singh v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31271

Munish Kumar v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31200

Munish Kumar v. *State of U.T. Chandigarh*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31171

Nachhattar Singh v. *State of Punjab*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 31290

Naresh Kumar Kataria v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31338

Naresh Kumar Rai v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31185

Naresh v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31180

Naveen Kumar v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31209

Navroz Singh v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31223

Netar Singh v. *Jasbir Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31356

Nirmal Singh v. *Gurmail Singh*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31358

Nitin Ahuja v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31147

Nitin Mehta v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31181

Nitin v. *State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31219

Numit Organic Farms LLP v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31331

Omkarand v. *State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31187

Orchids Kids Paradise Education Society v. *AU Small Finance Bank Ltd.*, (Jasgurpreet Singh Puri and **Sanjiv Berry**, JJ.), 2026 SCC OnLine P&H 31301

Pallo v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31177

Palwinder Singh v. *State of Punab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31303

Pammi v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31137

Paramjit Kaur v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31155

Paramvarinder Singh v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31234

Paras Gupta v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31194

Pardeep Kumar v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31222

Pardeep Singh v. *State of Punjab*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31269

Parhlad v. *State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31144

Parveen Kumar Chugh v. *State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31212

Pavittar Singh v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31224

Pawan Kumar v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31148

© EBC Publishing Pvt Ltd

Pawan Kumar v. *Union of India*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31312

Pinki v. *Union Territory Chandigarh*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 31261

Poonam Rani v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31382

Prem Lata v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31321

Pritam Singh v. *Krishan Kumar*, (**Vikas Suri**, J.), 2026 SCC OnLine P&H 31093

Priya Dhingra v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31383

Punjab & Sind Bank v. *Rajesh Dhiman*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 31099

Pushpa v. *Ravi Kumar*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31341

Quick Well Boring Co. v. *Union of India*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 31083

Radhacharan v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31327

Radhey Soni v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31119

Raghbir Singh v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31292

Raghbir Singh v. *Union of India*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 31332

Raghubir Singh v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31304

Rahman v. *State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31169

Rahul Manda v. *U.T., Chandigarh*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31255

Rahul v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31191

Rajat Kandhari v. *Sapna Avertising*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31253

Rajbir Singh Kadian v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31378

Rajdhani Woollens & Spinning Mills v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31280

Rajesh Kumar v. *Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 31334

Rajesh Kumar v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31329

Rajesh Kumar v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31113

Rajiv Sudan v. *State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 31351

Rakesh Sharma v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31324

Rakesh Walia v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31322

Ram Avtar v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31316

Rama Garg v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31320

Ramandeep Singh v. *State of Punjab*, (Rajesh Bhardwaj and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 31109

Raminder Singh Arora v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31202

Ramnath v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31168

Ranbir Singh Dahiya v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31328

Ranjha Ram v. *State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31201

Ranjit Kaur v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31150

Ravi Inder Singh Sidhu v. *State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 31105

© EBC Publishing Pvt Ltd

Ravi Kumar v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31138

Ravi Kumar v. *Vijay Kumar*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 31096

Ravish v. *State of Haryana*, (**Harnaresh Singh Gill**, J.), 2023 SCC OnLine P&H 7437

Rekha Punia v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31256

Remesh Sahni v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31114

Richa Rani (Dr) v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31374

Rinku v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31214

Ritu Rambani v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31174

Ritu Sandilya v. *Haryana Staff Selection Commission*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31396

Rohit Kumar v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31391

Rohit v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31213

Rojdar v. *Suleman*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31357

RS Infrastructures Ltd. v. *State of Punjab*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31100

S.S. Rice Mills v. *State of Punjab*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31274

Sabila v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31120

Sahabudin v. *State of Haryana*, (Rajesh Bhardwaj and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 31108

Sahezad Khan v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31203

Sahibdeep Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31117

Sahil v. *State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 31311

Sahil v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31167

Samunder v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31208

Sandeep v. *State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31132

Sangrur District Coop. Milk Producers Union Ltd. v. *Joint Secretary, Co-Operation (Appeals)*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31282

Sanjay Kumar v. *State of Haryana*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31347

Sanjay Singh v. *State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31249

Sanjeev Gulati v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31128

Sanjeev Kumar v. *Nirmal Gupta*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31104

Sanjeev Kumar v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31166

Sanki Ram v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31192

Satish Dhingra v. *Charan Singh*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31149

Satkar Singh v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31210

Satnam Dass v. *State of Punjab*, (**Deepak Manchanda**, J.), 2026 SCC OnLine P&H 31116

Satnam Singh v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31233

Satnam Singh v. *State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31237

Satpal Singh v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31283

© EBC Publishing Pvt Ltd

Satwant Singh v. *Megh Bricks Trading Co.*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31344

Satya Kripal Agarwal v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31272

Satywan v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31314

Saud v. *State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31242

Sawaran Singh v. *State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31130

Sector 6 Resident Welfare Society v. *State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 31289

Seema Rani v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31390

Seema v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31377

Seema v. *State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 31176

Shakuntla v. *State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31258

Shammun v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31227

Shamsher Ali v. *State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 31131

Shivam v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31173

Shruti Dhingra v. *Harsh Dhingra*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31361

Sonia Malhotra v. *State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 31315

Sony Kaur v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31163

Sourav Jindal v. *State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 31318

Sourav Sharma v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31124

State of Haryana v. *Dhani Ram Chaudhary*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31090

State of Haryana v. *Madhu Bala*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31089

State of Haryana v. *Sukhvinder Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31087

State of Punjab v. *Paramjit Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31086

Subhash Chand v. *State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31323

Subhash Chander v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31288

Sukhdev Singh v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31193

Sukhwinder Singh v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31259

Sun Star Coop. L&C Society Ltd. v. *Nikas Kumar*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 31097

Suneeta v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31389

Sunil Kumar v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31373

Sunil Kumar v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31384

Sunil Kumar v. *State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 31247

Sunita Rani v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31387

Sunita Rani v. *State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 31266

Surinder Pal Singh v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31079

© EBC Publishing Pvt Ltd

Surinder Paul Pahuja v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31296

Surinder Singh v. *Financial Commissioner*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 31297

Surinder Singh v. *Karam Jit Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 31355

Sushank v. *State of Haryana*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 31158

Sushil Sachdeva v. *State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31157

Tarsem Singh Pabla v. *Dalip Singh Pabla*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 31310

Tarsem Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31226

Tarsem Singh v. *State of Punjab*, (Vikram Aggarwal, J.), 2026 SCC OnLine P&H 31206

Tehal Singh v. *State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 31140

Tirath v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31141

TR Sharma v. *Union of India*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 31080

Tripta Malik v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31376

Udheyraj Singh Grewal v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31199

Uma Kumari Yadav v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31379

Uma Saini v. *Amit Kumar*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 31360

Union of India v. *Karanbir Singh*, (**Vinod S. Bhardwaj** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 31123

Urmila v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31385

Usha Rani v. *State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31139

Vandana Joshi v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31392

Varun v. *Food Corpn. of India*, (**Survir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 31335

Vicky v. *State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 31197

Vijay Kumar v. *State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 31287

Vikram Singh v. *State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31232

Vinod Kumar Garg v. *Dakshin Haryana Bijli Vitran Nigam Ltd.*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 31078

Vinod Kumar v. *Rajesh Chauhan*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 31244

Vipul Yadav v. *State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 31257

Virender Singh v. *State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 31319

Vishal v. *State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 31143

Winner Coop. L&C Society Ltd. v. *Nikas Kumar*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 31098

Yudhvir v. *State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 31352

Rajasthan High Court

Aakash Deep Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7227

Aam Singh v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7125

Aamod Kumar v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7220

Aashik Pathan v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7231

© EBC Publishing Pvt Ltd

Aashish Rathi v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7290
Aavas Financiers Ltd. v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7133
Abhishek Hanmant Gavade v. *State of Rajasthan*, (Sudesh Bansal, J.), 2026 SCC OnLine Raj 7170
Abrar v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7253
Agarwal Enterprises v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7210
Ajay Kumar Siyag v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7273
Ajharuddin Kathat v. *State of Rajasthan*, (Bipin Gupta, J.), 2026 SCC OnLine Raj 7310
Akhtar Niyaz v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7206
Amarjeet v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7252
Amir Khan v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7241
Anjana Sharma v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7118
Annu Soni v. *Siddharth Soni*, (Farjand Ali, J.), 2026 SCC OnLine Raj 7097
Anup Singh v. *State of Rajasthan*, (Anil Kumar Upman, J.), 2026 SCC OnLine Raj 7189
Anwar v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7249
Ashish Gautam v. *Board of Revenue*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7138
Ashok Kumar Saini v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7236
Ashok v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7225
Ashok v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7281
Ashok v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7180
Ayyub v. *Hari Khan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7104
Bablu v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7288
Babu Lal v. *ABC RJ Land 01 (P) Ltd.*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7146
Babulal v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7276
Badaru v. *State of Rajasthan*, (Munnuri Laxman and Sangeeta Sharma, JJ.), 2026 SCC OnLine Raj 7083
Balram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7217
Balwant Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7222
Bashiya Kumari v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7141
Bhagirath v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7293
Bhairulal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7287
Bhanwar Lal Gurjar v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7111
Bhanwarlal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7223
Bhartesh Seth v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7203
Bhawani v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7279
Bhura Ram v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7179
Chunilal v. *State of Rajasthan*, (Vinit Kumar Mathur and Bhuwan Goyal, JJ.), 2026 SCC OnLine Raj 7086
Dalchand v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7269
Deepak v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7306

© EBC Publishing Pvt Ltd

Deepika Kunwar Chundawat v. *State of Rajasthan*, (**Manindra Mohan Shrivastava**, C.J. and Munnuri Laxman, J.), 2025 SCC OnLine Raj 7268

Deva Ram v. *State of Rajasthan*, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 7100

Dhaniya v. *State of Rajasthan*, (Munnuri Laxman and Sangeeta Sharma, JJ.), 2026 SCC OnLine Raj 7084

Dharamveer v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7130

Dinesh Choudhary v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7150

Dinesh Kumar v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7112

Dinesh v. *Union of India*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7262

Dushyant Kanwa v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7126

Gajendra Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7242

Ganga Ram v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7188

Gatodiya Shyam Cargo (P) Ltd. v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7209

Gaurav Goswami v. *Himani Goswami*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7205

Gavari v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7105

Geeta Kumari Meena v. *State of Rajasthan*, (Nupur Bhati, J.), 2026 SCC OnLine Raj 7155

Ghanshyam v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7260

Girdhari Lal Meena v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7119

Gopal Ram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7314

Gopal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7243

Govind v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7275

Guman Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7229

Gurdev Sungh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7311

Gurpreet Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7298

Hakim Ali v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7286

Hans Kumar v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7202

Hanuman v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7267

Hargovind Singh v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7143

Hari Singh v. *Rajasthan Govt.*, (Anuroop Singhi, J.), 2026 SCC OnLine Raj 7175

Harish Kumar v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7266

Harpal Singh v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7319

Hemant Kumar v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7137

Hemant Singh v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7232

Hiraram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7235

Hukma Ram v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7224

Iliyas Khan v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7152

In Reference v. *Israel Makov*, (Ganesh Ram Meena, J.), 2026 SCC OnLine Raj 7090

Indermal v. *State of Rajasthan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7172

Irfan v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7219

© EBC Publishing Pvt Ltd

Ismail Khan v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7263
Jagdev Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7254
Jagdish Singh v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7140
Jahid v. *State of Rajasthan*, (Bipin Gupta, J.), 2026 SCC OnLine Raj 7312
Jasaram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7297
Javed Khan v. *Union of India*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7187
Jeevraj Sankhla v. *State of Rajasthan*, (Munnuri Laxman and Sangeeta Sharma, JJ.), 2026 SCC OnLine Raj 7085
Jogender Kumar v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7131
K.p. Arshad v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7302
Kailash Chandra v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7244
Kalu Shankar v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7271
Kamal Kumar v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7207
Kamal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7255
Kamaljeet Singh v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7320
Kanhaiyalal Choudhary v. *State of Rajasthan*, (Ravi Chirania, J.), 2026 SCC OnLine Raj 7211
Kanhaiyya Lal v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7264
Kashi Nath v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7193
Kaushal Sharma v. *State of Rajasthan*, (Bipin Gupta, J.), 2026 SCC OnLine Raj 7274
Kavita Kumari v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7114
Kiran Kumari v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7121
Kirti Chechani v. *Ankit Kabra*, (Farjand Ali, J.), 2026 SCC OnLine Raj 7096
Kishan Kumar v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7318
Kishan Lal v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7313
Kishanlal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7309
Lachu Devi v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7289
Lal Chand Balai v. *State of Rajasthan*, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 7122
Lal Chand Meena v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7116
Lalit Rao v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7226
Latika Swami v. *Nikhil Baldwa*, (Farjand Ali, J.), 2026 SCC OnLine Raj 7098
Laxminarayan v. *Ramratan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7103
Lovepreet Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7221
Magatu Khan v. *State of Rajasthan*, (Vinit Kumar Mathur and Bhuwan Goyal, JJ.), 2026 SCC OnLine Raj 7088
Mahaveer Prasad v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7294
Mahendra Kumar Khatik v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7127
Mahendra Kumar v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7106
Mahendra Kumar v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7257
Mahendra Singh Tak v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7278

© EBC Publishing Pvt Ltd

Mahesh Chandra Sharma v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7324

Mahesh Kumar v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7250

Mamta v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7160

Manisha v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7162

Manju Devi v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7215

Mansingh Meena v. *State of Rajasthan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7109

Mausam v. *State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 7178

Mayuri P Walke v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7163

Mitu Singh v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7292

Mohan Ram v. *Jodhpur Vidhyut Vitran Nigam Ltd.*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7134

Mohd. Irfan v. *State of Rajasthan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7173

Mohommad Yaseen Ansari v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7139

Mukesh Kumar v. *Aladeen*, (Sudesh Bansal, J.), 2026 SCC OnLine Raj 7167

Mukesh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7239

Mukhtyar Singh v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7185

Munna Lal Meena v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7182

Mustak Ali v. *SBI*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7102

Naima v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7307

Nakhat Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7259

Nandkishore Soni v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7204

Narayan Lal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7291

Narayannath v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7295

Naresh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7248

Narpat Ram Suthar v. *State of Rajasthan*, (Ravi Chirania, J.), 2026 SCC OnLine Raj 7190

Nawab Singh v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7233

Nilesh Choudhary v. *Union of India*, (Nupur Bhati, J.), 2026 SCC OnLine Raj 7156

Niranjan v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7272

Nirmala v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7164

Norin Banu v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7161

Om Prakash v. *Jagdish Chand Deora*, (Farjand Ali, J.), 2026 SCC OnLine Raj 7093

Om Prakash v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7176

Om Prakash v. *State of Rajasthan*, (Nupur Bhati, J.), 2026 SCC OnLine Raj 7214

Pankaj Kumar v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7110

Pappu Suthar v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7183

Peer Mohammad v. *Central Narcotics Bureau*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7186

Pintu v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7245

Poonam Chand v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7124

© EBC Publishing Pvt Ltd

Prabhu Yadav v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7256
Pradeep Vyas v. *State of Rajasthan*, (Ravi Chirania, J.), 2026 SCC OnLine Raj 7191
Pratapram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7234
Praveen Singh v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7323
Pushpendra Singh v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7251
Rahul Nagpal v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7230
Raikanwar v. *Amrish Kumar*, (Ganesh Ram Meena, J.), 2026 SCC OnLine Raj 7092
Raisahab v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7216
Raj Kumar v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7316
Rajesh Kumar v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7283
Rajesh v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7284
Raju Ram v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7199
Rajveer v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7228
Rakesh Kumar Janghu v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7246
Rakesh Kumar Sihag v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7115
Ram Kunwar Jat v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7177
Rama Ram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7282
Ramandeep Singh v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7128
Ramchandra Ojha v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7194
Ramdhani Saini v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7165
Ramesh Das v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7181
Ramesh Kumar Soni v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7322
Ramhet Lal Bairwa v. *State of Rajasthan*, (Anuroop Singhi, J.), 2026 SCC OnLine Raj 7108
Ramkesh Meena v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7149
Ramu Ram Jat v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7117
Rangila Ram v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7299
Ratan Lal Jangid v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7315
Ratan Lal v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7285
Ravi Shila v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7240
Ravindra v. *State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 7212
Ritu Sankhla v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7123
Robin v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7300
Rohitash Kumar Nitharwal v. *State of Rajasthan*, (Ganesh Ram Meena, J.), 2026 SCC OnLine Raj 7089
Roshan Lal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7270
S.B.I. Life Insurance Co. Ltd. v. *Santosh*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7168
Sachin v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7301
Sadak Khan v. *State of Rajasthan*, (Nupur Bhati, J.), 2026 SCC OnLine Raj 7277

© EBC Publishing Pvt Ltd

Sadasukh v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7154
Saini Multispecialty Hospital v. *State of Rajasthan*, (**Arun Monga** and Ashutosh Kumar, JJ.), 2026 SCC OnLine Raj 7082
Saloni v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7158
Samapat Singh v. *State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 7184
Sangeeta v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7142
Santosh v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7200
Saroj Chotiya v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7201
Sarup v. *HDFC Bank Ltd.*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7171
Satyendar Katewa v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7135
Secretary v. *Manoj Kumar Jain*, (Anuroop Singhi, J.), 2026 SCC OnLine Raj 7107
Shahjad v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7296
Shankar Lal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7303
Shankar v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7321
Shanti Bai v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7218
Sharda Raliya v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7151
Shardhima Sen v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7113
Shashi Bala Meena v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7136
Sheeshram v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7265
Shimbhu Dayal Yadav v. *State of Rajasthan*, (Ashok Kumar Jain, J.), 2026 SCC OnLine Raj 7192
Shishpal v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7258
Shivnarayan v. *Union of India*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7261
Shravan Kumar v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7247
Shrawan Kumar Jyani v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7174
Shree Vinayak Polymers v. *HDFC Bank Ltd.*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7099
Siya Ram Bairwa v. *State of Rajasthan*, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 7120
Sohan Lal v. *Board of Revenue*, (Anand Sharma, J.), 2026 SCC OnLine Raj 7169
Sohan Puri v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7305
Spectron Engineers (P) Ltd. v. *Oil India Ltd.*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7132
Sudha Devi v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7195
Sudha Devi v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7196
Sudha Devi v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7197
Sudha Devi v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7198
Sugana Kumari v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7166
Sugna Devi v. *Shyam Lal*, (Farjand Ali, J.), 2026 SCC OnLine Raj 7095
Sujan Kumar v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7304
Sukhraj Singh v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7145
Sundha Enterprises v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7147
Sunil Budia v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7308
Sunil Kumar Meena v. *State of Rajasthan*, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 7101

© EBC Publishing Pvt Ltd

Sunil Kumar v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7213

Sunil v. *State of Rajasthan*, (Sanjeet Purohit, J.), 2026 SCC OnLine Raj 7280

Suva Lal v. *State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 7237

Taga Ram v. *State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 7208

Tara Dhaked v. *State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 7159

Toofan Barnda v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7148

Ummed Singh v. *Union of India*, (Nupur Bhati, J.), 2026 SCC OnLine Raj 7157

Urmila Devi v. *Vaibhav Galriya*, (Ganesh Ram Meena, J.), 2026 SCC OnLine Raj 7091

Vasram v. *State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 7238

Vikram Barot v. *State of Rajasthan*, (Rekha Borana, J.), 2026 SCC OnLine Raj 7317

Vikram Singh v. *State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 7129

Vinay Urf Nikki v. *State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 7268

Yogesh Kumar v. *State of Rajasthan*, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 7153

Telangana High Court

A.P. State Civil Supplies Corpn. v. *CIT*, (**Alok Aradhe**, C.J. and J. Sreentvas Rao, J.), 2024 SCC OnLine TS 4656

Mohd. Abdul Malik v. *CIT*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), 2026 SCC OnLine TS 5797

Income Tax Appellate Tribunal

CIT v. *COSCO Container Lines*, (**Saktijit Dey**, Vice President and Bijayananda Pruseth, Member (Accountant)), 2026 SCC OnLine ITAT 19951

Jagdishkumar Madanlal Gupta v. *CIT*, (**Sandeep Gosain**, Member (Judicial) and Bijayananda Puruseth, Member (Accountant)), 2026 SCC OnLine ITAT 19952

Meena Arjun Narang v. *CIT*, (Amit Shukla, Member (Judicial) and **Arun Khodpia**, Member (Accountant)), 2025 SCC OnLine ITAT 23701

Shri 1008 Digambar Jain Atishay Kshetra Papoura Ji v. *CIT*, (M. Balaganesh, Member (Accountant) and **Sunil Kumar Singh**, Member (Judicial)), 2026 SCC OnLine ITAT 19953

Skyline Greathills Skyline Sparkle v. *CIT*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, Member (Accountant)), 2026 SCC OnLine ITAT 19954

Virchow Petrochemical (P) Ltd. v. *CIT*, (Manjunatha G., Member (Accountant) and **Ravish Sood**, Member (Judicial)), 2026 SCC OnLine ITAT 2429

National Company Law Tribunal

Abinash Chander Mahajan v. *Vikas Promoters (P) Ltd.*, (Anupinder Singh Grewal, President and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6300

Adglobal360 India (P) Ltd. v. *Honortech Universal (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6306

Ammu Enterprises v. *KCG Engineers (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6312

© EBC Publishing Pvt Ltd

Anil Sharma v. *Core Ceramics Ltd.*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), 2026 SCC OnLine NCLT 6301

Arcelormittal Nippon Steel India (P) Ltd. v. *Gujarat Operational Creditors Assn.*, (Anupinder Singh Grewal, President), 2026 SCC OnLine NCLT 6336

Arisinfra Solutions Ltd. v. *Kamar Infrastructure (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2026 SCC OnLine NCLT 6334

Asten Realtors (P) Ltd., In re, (Vinay Goel, Member (Judicial)), 2026 SCC OnLine NCLT 6310

Axis Bank Ltd. v. *Kallam Brothers Cottons (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2026 SCC OnLine NCLT 6294

Bajaj Rubber Co. (P) Ltd. v. *ACE Footmark (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6319

Bank of Maharashtra v. *Transport Solutions India (P) Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2026 SCC OnLine NCLT 6308

Bava Erectors v. *EDAC Engineering Ltd.*, (Jyoti Kumar Tripati, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2026 SCC OnLine NCLT 6299

Bharat Khetan v. *Vanalika Developers (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6296

Bhola Nath Baranwal v. *Bhavana Manufacturing India (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6328

Central Bank of India v. *Sri Chavva Naga Sridhar & Sri Ananda Lakshmi Narasimha Industries India (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), 2026 SCC OnLine NCLT 6295

CFM Asset Reconstruction (P) Ltd. v. *Capbridge Venture LLP*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), 2026 SCC OnLine NCLT 6313

Cloth Cafe v. *Prakrti Cloth Cafe (P) Ltd.*, (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), 2026 SCC OnLine NCLT 6333

Dr. N. Sahewalla & Co. (P) Ltd. v. *Kuber Khanij (P) Ltd.*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), 2026 SCC OnLine NCLT 6307

Edelweiss Asset Reconstruction Co. Ltd. v. *Bharati Defence & Infrastructure Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), 2026 SCC OnLine NCLT 6329

Grafiqe Printers (P) Ltd. v. *K Easwara Pillai*, (Vinay Goel, Member (Judicial)), 2026 SCC OnLine NCLT 6311

Gujrat Metal Rolling Mills v. *Bhanu Cosmetics Packaging (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6314

Harprit Kaur v. *Canara Bank*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6320

Hong Shik Yoo v. *Jam Un Medical (P) Ltd.*, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), 2026 SCC OnLine NCLT 6303

IIFL Management Services Ltd. v. *Vinod Doulatani*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6315

Jammu & Kashmir Bank v. *Guiding Force Developers (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6324

© EBC Publishing Pvt Ltd

Jay Chemical Industries (P) Ltd. v. *Four Star International Ltd.*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), 2026 SCC OnLine NCLT 6287

Jiwanlalgopalji Makadia v. *Patel Oils & Chemicals (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), 2026 SCC OnLine NCLT 6332

JRG Engineering Polymers (P) Ltd. v. *Paradise Plastics Enterprises Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6316

Jyoti Kumar Arya v. *Megma Rfid & Labels (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6292

Laxmi Pat Surana v. *Primarc Retail Stores (P) Ltd.*, (Labh Singh, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), 2026 SCC OnLine NCLT 6327

M Joshy v. *Hindustan Newsprint Ltd.*, (Vinay Goel, Member (Judicial)), 2026 SCC OnLine NCLT 6309

Mahhesh Bapuraoji Nage v. *Sudhir Constructions Infraspace (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6317

Mandeep Singh v. *Katyayani Hospitals (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6297

Omkara Assets Reconstruction (P) Ltd. v. *Vatika Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6323

Parag Packaging v. *Kate Food Industries (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6335

Prudent ARC Ltd. v. *Bhupesh Steel (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6325

Punjab National Bank v. *Reji Abraham*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), 2026 SCC OnLine NCLT 6298

R N Buildcon v. *Ocean Infraheight (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6293

Reena Rathore v. *Mahesh Edible Oil Industries Ltd.*, (Anupinder Singh Grewal, President and Ravindra Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6331

Rukmani Polymers (P) Ltd. v. *Vimal Plast (India) (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6330

Samunnati Finance (P) Ltd. v. *Arpit Singh*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6290

Samunnati Finance (P) Ltd. v. *Gyan Singh*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6291

Samunnati Finance (P) Ltd. v. *Katar Singh*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6288

Samunnati Finance (P) Ltd. v. *Neha Singh*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6289

SBI v. *Shivkumar Patil*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2026 SCC OnLine NCLT 6318

Sonneberg Plastic Systems India (P) Ltd., In re, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), 2026 SCC OnLine NCLT 6304

Sudhir Power Projects Ltd. v. *Dignity Buildcon (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2026 SCC OnLine NCLT 6321

© EBC Publishing Pvt Ltd

Sun Infinity Devices v. *Sunstrike telecome (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Reena Sinha Puri, Member (Technical)), 2026 SCC OnLine NCLT 6322

Sundeep Aurora v. *Pharmed Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), 2026 SCC OnLine NCLT 6302

Union Bank of India v. *Supertech Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 6326

Unity Small Finance Bank Ltd. v. *Bright Westech Solution (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), 2026 SCC OnLine NCLT 6305

National Company Law Appellate Tribunal

Anup Kumar Khemani v. *Balendra Choudhury*, (Yogesh Khanna, Officiating Chairperson and **Ajai Das Mehrotra**, Member (Technical)), 2026 SCC OnLine NCLAT 987

Securities Appellate Tribunal

Manoj Chhaganlal Rathod HUF v. *SEBI*, (**P.S. Dinesh Kumar**, J. Presiding Officer and Meera Swarup, Dr Dheeraj Bhatnagar, Members (Technical)), 2026 SCC OnLine SAT 86

Central Notifications

Central Board of Direct Taxes [Noti. No. S.O. 1076(E)]

Central Council of Indian Medicine [F. No. 23-8/2023-INC]

Ministry of Finance [81/2026-Cust (NT)]

Ministry of Finance [82/2026-Cust (NT) [Customs Tariff (Determination of Origin of Goods under the Free Trade Agreement between India and New Zealand) Rules, 2026]]

Ministry of Finance [83/2026-Cust (NT)]

Ministry of Finance [84/2026-Cust (NT)]

Ministry of Finance [85/2026-Cust (NT)]

Ministry of Finance [86/2026-Cust (NT)]

Ministry of Finance [87/2026-Cust (NT)]

Election Commission of India [Noti. No. O.N. 01(E)]

Election Commission of India [Noti. No. O.N. 04(E)]

Institute of Chartered Accountants of India [Noti. No. 29-CA/Law/D-355/2026]

Institute of Chartered Accountants of India [F. No. 13-CA (EXAM)/J/2026/IV]

Lok Sabha Secretariat [F. No. 21/4(8)/2026/TO (B)]

Ministry of Agriculture [Noti. No. S.O. 1176(E)]

Ministry of Agriculture [Noti. No. S.O. 1177(E)]

Ministry of Civil Aviation [Noti. No. S.O. 765(E)]

Ministry of Commerce and Industry [Noti. No. 60/2025-26]

Ministry of Commerce and Industry [F. No. 06/67/2025-DGTR]

Ministry of Commerce and Industry [F. No. 6/24/2019-DGTR]

Ministry of Commerce and Industry [Noti. No. G.S.R. 147(E)]

© EBC Publishing Pvt Ltd

Ministry of Commerce and Industry [Public Notice No. 46/2025-2026]
Ministry of Commerce and Industry [Public Notice No. 47/2025-2026]
Ministry of Commerce and Industry [Noti. No. S.O. 1019(E)]
Ministry of Commerce and Industry [Noti. No. S.O. 662(E)]
Ministry of Commerce and Industry [Noti. No. S.O. 674(E)]
Ministry of Commerce and Industry [Noti. No. S.O. 675(E)]
Ministry of Commerce and Industry [Noti. No. S.O. 680(E)]
Ministry of Commerce and Industry [Noti. No. S.O. 988(E)]
Ministry of Communications and Information Technology [Noti. No. S.O. 1106(E)]
Ministry of Communications and Information Technology [Noti. No. S.O. 1107(E)]
Ministry of Communications and Information Technology [Noti. No. S.O. 664(E)]
Ministry of Consumer Affairs [Noti. No. CWC/B&C/ED-7(1)(e)/2025-26]
Ministry of Consumer Affairs [Ref: HQ-PUB013/1/2020-PUB-BIS (1428)]
Ministry of Consumer Affairs [Ref: HQ-PUB017/1/2020-PUB-BIS (1432)]
Ministry of Consumer Affairs [Ref: HQ-PUB017/1/2020-PUB-BIS (1447)]
Ministry of Consumer Affairs [Ref: HQ-PUB-BIS (1411)]
Ministry of Consumer Affairs [Ref: HQ-PUB-BIS (1425)]
Ministry of Consumer Affairs [Ref: HQ-PUB-BIS (1452)]
Ministry of Corporate Affairs [F. No. 30/03/2016-Insolvency]
Ministry of Corporate Affairs [Noti. No. S.O. 786(E)]
Ministry of Corporate Affairs [Noti. No. S.O. 849(E)]
Ministry of Culture [Noti. No. S.O. 1173(E)]
Ministry of Culture [Noti. No. S.O. 790(E)]
Ministry of Defence [Noti. No. S.R.O. 22(E)]
Ministry of Defence [Noti. No. S.R.O. 31(E)]
Ministry of Defence [Noti. No. S.R.O. 32(E)]
Ministry of Defence [Noti. No. S.R.O. 39(E)]
Ministry of Earth Sciences [Noti. No. G.S.R. 134(E)]
Ministry of Education [Noti. No. S.O. 1089(E)]
Ministry of Education [Noti. No. S.O. 3923(E)]
Ministry of Environment and Forests [F. No. 22-21/2020-IA.III]
Ministry of Environment and Forests [Noti. No. S.O. 4106(E)]
Ministry of Environment and Forests [Noti. No. S.O. 4441(E)]
Ministry of Environment and Forests [Noti. No. S.O. 976(E)]
Ministry of External Affairs [Noti. No. S.O. 4504(E)]
Ministry of External Affairs [Noti. No. S.O. 767(E)]
Ministry of Finance [Noti. No. S.O. 1163(E)]
Ministry of Finance [Noti. No. S.O. 858(E)]
Ministry of Finance [Noti. No. S.O. 859(E)]

© EBC Publishing Pvt Ltd

Ministry of Fisheries Animal Husbandry and Dairying [Noti. No. S.O. 513(E)]
Ministry of Fisheries Animal Husbandry and Dairying [Noti. No. S.O. 525(E)]
Ministry of Fisheries Animal Husbandry and Dairying [Noti. No. S.O. 5576(E) [Animal Feeds and Feed Ingredients (Quality Control) Order, 2026]]
Ministry of Health and Family Welfare [F. No. 18-12/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. 18-13/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. 18-19/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. 18-20/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. 18-23/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. 18-24/Govt./2024-INC]
Ministry of Health and Family Welfare [F. No. Legal/NMC/Misc/2026/22]
Ministry of Health and Family Welfare [F. No. RCD-10001/4/2021-Regulatory-FSSAI-(part-1)]
Ministry of Health and Family Welfare [F. No REG-11015/1/2024-Regulation-FSSAI]
Ministry of Health and Family Welfare [F. No. SS-T0FA(NOTI)/7/2025-Standard-FSSAI]
Ministry of Home Affairs [Noti. No. S.O. 1032(E)]
Ministry of Housing and Urban Poverty Alleviation [Noti. No. S.O. 887(E)]
Ministry of Law and Justice [F. No. A-12026/1/2025-Administration I]
Ministry of Law and Justice [Noti. No. G.S.R. 900(E) [Union territories Court fees (Adjudication of Penalties and Appeal) Rules, 2026]]
Ministry of Law and Justice [Noti. No. Ref. No. BCD/Elect/2026/337]
Ministry of Law and Justice [Syllabus for All India Bar Exam-XXII]
Ministry of Micro Small and Medium Enterprises [Noti. No. S.O. 880(E)]
Ministry of Mines [Noti. No. S.O. 881(E)]
Ministry of Mines [Noti. No. S.O. 882(E)]
Ministry of Minority Affairs [Noti. No. S.O. 1194(E)]
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 3940(E)]
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 3941(E)]
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4442(E)]
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 911(E)]
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 958(E)]
Ministry of Power [Noti. No. Eco-M1/2026-CERC]
Ministry of Power [Noti. No. S.O. 1021(E)]
Ministry of Power [Noti. No. S.O. 1108(E)]
Ministry of Power [Noti. No. S.O. 1109(E)]
Ministry of Power [Noti. No. S.O. 671(E)]
Ministry of Power [Noti. No. S.O. 672(E)]
Ministry of Power [Noti. No. S.O. 673(E)]
Ministry of Railways [Noti. No. G.S.R. 726(E)]
Ministry of Railways [Noti. No. S.O. 1006(E)]
Ministry of Railways [Noti. No. S.O. 1074(E)]

© EBC Publishing Pvt Ltd

Ministry of Railways [Noti. No. S.O. 1087(E)]
Ministry of Railways [Noti. No. S.O. 1111(E)]
Ministry of Railways [Noti. No. S.O. 1117(E)]
Ministry of Railways [Noti. No. S.O. 1154(E)]
Ministry of Railways [Noti. No. S.O. 1159(E)]
Ministry of Railways [Noti. No. S.O. 1161(E)]
Ministry of Railways [Noti. No. S.O. 3737(E)]
Ministry of Railways [Noti. No. S.O. 3780(E)]
Ministry of Railways [Noti. No. S.O. 3815(E)]
Ministry of Railways [Noti. No. S.O. 3816(E)]
Ministry of Railways [Noti. No. S.O. 3829(E)]
Ministry of Railways [Noti. No. S.O. 3861(E)]
Ministry of Railways [Noti. No. S.O. 3864(E)]
Ministry of Railways [Noti. No. S.O. 3865(E)]
Ministry of Railways [Noti. No. S.O. 3866(E)]
Ministry of Railways [Noti. No. S.O. 3867(E)]
Ministry of Railways [Noti. No. S.O. 3868(E)]
Ministry of Railways [Noti. No. S.O. 3870(E)]
Ministry of Railways [Noti. No. S.O. 3874(E)]
Ministry of Railways [Noti. No. S.O. 3875(E)]
Ministry of Railways [Noti. No. S.O. 3886(E)]
Ministry of Railways [Noti. No. S.O. 3917(E)]
Ministry of Railways [Noti. No. S.O. 3942(E)]
Ministry of Railways [Noti. No. S.O. 3949(E)]
Ministry of Railways [Noti. No. S.O. 3973(E)]
Ministry of Railways [Noti. No. S.O. 3981(E)]
Ministry of Railways [Noti. No. S.O. 3986(E)]
Ministry of Railways [Noti. No. S.O. 3987(E)]
Ministry of Railways [Noti. No. S.O. 3993(E)]
Ministry of Railways [Noti. No. S.O. 3994(E)]
Ministry of Railways [Noti. No. S.O. 4002(E)]
Ministry of Railways [Noti. No. S.O. 4003(E)]
Ministry of Railways [Noti. No. S.O. 4031(E)]
Ministry of Railways [Noti. No. S.O. 4034(E)]
Ministry of Railways [Noti. No. S.O. 4050(E)]
Ministry of Railways [Noti. No. S.O. 4063(E)]
Ministry of Railways [Noti. No. S.O. 4079(E)]
Ministry of Railways [Noti. No. S.O. 4111(E)]
Ministry of Railways [Noti. No. S.O. 4400(E)]

© EBC Publishing Pvt Ltd

Ministry of Railways [Noti. No. S.O. 4446(E)]
Ministry of Railways [Noti. No. S.O. 4463(E)]
Ministry of Railways [Noti. No. S.O. 4471(E)]
Ministry of Railways [Noti. No. S.O. 684(E)]
Ministry of Railways [Noti. No. S.O. 690(E)]
Ministry of Railways [Noti. No. S.O. 704(E)]
Ministry of Railways [Noti. No. S.O. 779(E)]
Ministry of Railways [Noti. No. S.O. 795(E)]
Ministry of Railways [Noti. No. S.O. 821(E)]
Ministry of Railways [Noti. No. S.O. 853(E)]
Ministry of Railways [Noti. No. S.O. 894(E)]
Ministry of Railways [Noti. No. S.O. 895(E)]
Ministry of Railways [Noti. No. S.O. 896(E)]
Ministry of Railways [Noti. No. S.O. 898(E)]
Ministry of Railways [Noti. No. S.O. 908(E)]
Ministry of Railways [Noti. No. S.O. 909(E)]
Ministry of Railways [Noti. No. S.O. 932(E)]
Ministry of Railways [Noti. No. S.O. 933(E)]
Ministry of Railways [Noti. No. S.O. 939(E)]
Ministry of Railways [Noti. No. S.O. 946(E)]
Ministry of Railways [Noti. No. S.O. 959(E)]
Ministry of Railways [Noti. No. S.O. 960(E)]
Ministry of Railways [Noti. No. S.O. 962(E)]
Ministry of Railways [Noti. No. S.O. 963(E)]
Ministry of Railways [Noti. No. S.O. 999(E)]
Ministry of Road Transport and Highways [Noti. No. NH-11011/30/2015-LA [Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Removal of Difficulties) Order, 2015] [Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Removal of Difficulties) Order, 2015]]
Ministry of Road Transport and Highways [Noti. No. S.O. 3535(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3541(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3546(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3549(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3550(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3552(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3553(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3561(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3744(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3745(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3746(E)]

© EBC Publishing Pvt Ltd

Ministry of Road Transport and Highways [Noti. No. S.O. 3747(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3748(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3751(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3752(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3754(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3755(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3757(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3758(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3764(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3765(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3767(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3769(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3771(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3772(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3775(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3784(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3785(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3787(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3789(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3790(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3827(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3832(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3833(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3834(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3835(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3836(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3838(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3845(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3846(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3851(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3852(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3855(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3856(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 3950(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4009(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4015(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4017(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4025(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4069(E)]

© EBC Publishing Pvt Ltd

Ministry of Road Transport and Highways [Noti. No. S.O. 4070(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4072(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4087(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4114(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4133(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4142(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4145(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4146(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4147(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4154(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4155(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4157(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4175(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4179(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4180(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4474(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4478(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4482(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4526(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4527(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 4572(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 649(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 650(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 665(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 872(E)]
Ministry of Road Transport and Highways [Noti. No. S.O. 873(E)]
Ministry of Rural Development [Noti. No. S.O. 892(E)]
Ministry of Rural Development [Noti. No. S.O. 893(E)]
Ministry of Shipping [Noti. No. G.S.R. 892(E) [Merchant Shipping (Tribunal Members' Qualification and Submission of Award) Rules, 2026]]
Ministry of Shipping [Noti. No. S.O. 773(E)]
Ministry of Skill Development and Entrepreneurship [Noti. No. S.O. 1158(E)]
Ministry of Social Justice and Empowerment [F. No. W/1/2026-SCD-VI]
Ministry of Textiles [Noti. No. S.O. 1007(E)]
Ministry of Textiles [Noti. No. S.O. 1010(E)]
Ministry of Textiles [Noti. No. S.O. 845(E)]
Ministry of Tourism [F. No. E/1/2025-OL]
Ministry of Women and Child Development [Noti. No. S.O. 4423(E)]
Ministry of Youth and Sports [F. No. K-15018/8/2026-KID]
Reserve Bank of India [RBI/2026-27/270]

© EBC Publishing Pvt Ltd

Reserve Bank of India [RBI/2026-27/271]

Reserve Bank of India [RBI/2026-27/294 [Reserve Bank of India (Commercial Banks - Miscellaneous) Second Amendment Directions, 2026]]

Reserve Bank of India [RBI/2026-27/295 [Reserve Bank of India (Small Finance Banks - Miscellaneous) Amendment Directions, 2026]]

Reserve Bank of India [RBI/2026-27/296]

Reserve Bank of India [RBI/2026-27/297 [Reserve Bank of India (Commercial Banks - Prudential Norms on Capital Adequacy) Eleventh Amendment Directions, 2026]]

Reserve Bank of India [RBI/2026-27/299 [Reserve Bank of India (Commercial Banks - Forthcoming Instructions) Second Amendment Directions, 2026]]

Reserve Bank of India [RBI/FED/2026-27/298]

Securities and Exchange Board of India [SEBI/HO/CDMRD/CDMRD_DRM/P/CIR/2021/586]

Securities and Exchange Board of India [SEBI/HO/CDMRD_DOP/P/CIR/2021/592]

Securities and Exchange Board of India [SEBI/HO/CDMRD/DRMP/CIR/P/2021]

Securities and Exchange Board of India [SEBI/HO/CDMRD/DRMP/CIR/P/2021/619]

Securities and Exchange Board of India [SEBI/HO/CFD/DCR2/CIR/P/2021/576]

Securities and Exchange Board of India [SEBI/HO/CFD/DCR-III/CIR/P/2021/615]

Securities and Exchange Board of India [SEBI/HO/CFD/DIL1/CIR/P/2021/585]

Securities and Exchange Board of India [SEBI/HO/CFD/DIL2/P/CIR/2021/570]

Securities and Exchange Board of India [SEBI/HO/CFD/DIL/CIR/P/2021/614]

Securities and Exchange Board of India [SEBI/HO/DDHS/CIR/2021/0000000638]

Securities and Exchange Board of India [SEBI/HO/DDHS/DDHS1/P/CIR/2021/572]

Securities and Exchange Board of India [SEBI/HO/FPI&C/P/CIR/2021/569]

Securities and Exchange Board of India [SEBI/HO/FPI&C/P/CIR/2021/609]

Securities and Exchange Board of India [SEBI/HO/IMD/DF4/P/CIR/2021/593]

Securities and Exchange Board of India [SEBI/HO/IMD-I/DF6/P/CIR/2021/584]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I/DOF1/P/CIR/2021/579]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I DOF2/P/CIR/2021/580]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I/DOF5/P/CIR/2021/582]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I/DOF5/P/CIR/2021/606]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I/DOF5/P/CIR/2021/610]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-I/DOF6/CIR/2021/568]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-II DOF3/P/CIR/2021/573]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-II DOF3/P/CIR/2021/583]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-II DOF3/P/CIR/2021/603]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-II DOF3/P/CIR/2021/604]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-II DOF3/P/CIR/2021/608]

Securities and Exchange Board of India [SEBI/HO/ITD/ITD/CIR/P/2021/575]

Securities and Exchange Board of India [SEBI/HO/MIRSD/CRADT/CIR/P/2021/597]

Securities and Exchange Board of India [SEBI/HO/MIRSD/DOP/P/CIR/2021/577]

© EBC Publishing Pvt Ltd

Securities and Exchange Board of India [SEBI/HO/MIRSD/DOP/P/CIR/2021/587]

Securities and Exchange Board of India [SEBI/HO/MIRSD/DOP/P/CIR/2021/607]

Securities and Exchange Board of India [SEBI/HO/MIRSD/MIRSD_CRADT/CIR/P/2021/618]

Securities and Exchange Board of India [SEBI/HO/MIRSD/MIRSD_DOR/P/CIR/605/2021]

Securities and Exchange Board of India [SEBI/HO/MIRSD/RTAMB/CIR/P/2021/601]

Securities and Exchange Board of India [SEBI/HO/MRD1/DTCS/CIR/P/2021/590]

Securities and Exchange Board of India [SEBI/HO/MRD2_DCAP/CIR/2021/598]

Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2023/114 [Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Amendment) Regulations, 2023]]

Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2024/163 [Securities and Exchange Board of India (Alternative Investment Funds) (Amendment) Regulations, 2024]]

Securities and Exchange Board of India [F. No. SEBI/LAD-NRO/GN/2025/238 [Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporations) (Second Amendment) Regulations, 2025]]

Securities and Exchange Board of India [SEBI/HO/ITD-1/ITD_VIAP/P/CIR/2025/111]

Securities and Exchange Board of India [HO/(320)2026-MRD-POD2/I/24141/2026]

Securities and Exchange Board of India [HO/38/11/(9)2026-MIRSD-POD/I/24272/2026]

Securities and Exchange Board of India [Noti. No. HO/17/11/12(2)2026-DDHS-POD1/I/22420/2026]

Securities and Exchange Board of India [Noti. No. HO/19/34/11(6)2025-AFD-POD1/I/12928/2026]

Securities and Exchange Board of India [Noti. No. HO/24/13/11(1)2026-IMD-POD1/I/7602/2026]

Securities and Exchange Board of India [Noti. No. HO/43/15/12(3)2025-ISD-POD2/I/11734/2026]

Securities and Exchange Board of India [Noti. No. HO/49/14/14(2)2026-CFD-POD2/I/4518/2026]

Securities and Exchange Board of India [Noti. No. HO/49/14/15(3)2026-CFD-POD1/I/16178/2026]

Securities and Exchange Board of India [SEBI/LAD-DOP/2026/327 [Securities and Exchange Board of India (Infrastructure Investment Trusts) (Second Amendment) Regulations, 2026]]

Securities and Exchange Board of India [SEBI/LAD-DOP/2026/328 [Securities and Exchange Board of India (Real Estate Investment Trusts) (Second Amendment) Regulations, 2026]]

Securities and Exchange Board of India [SEBI/LAD-DOP/2026/329 [Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Third Amendment) Regulations, 2026]]

Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2026/317]

Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2026/326 [Securities and Exchange Board of India (Alternative Investment Funds) (Third Amendment) Regulations, 2026]]

State Bank of India [F. No. CC/S&B/AND/2026/841]

State Notifications

Delhi [F. No. 36 (146)/Census/Div-Comm/2025/969]

Delhi [F. No. DPCC/(12)(1)(493)Lab(A)/2024/Pt-B/9970]

Delhi [Notification No. 19/2025-State Tax (Rate)]

Delhi [Noti. No. 745/DGHS/PHW4/NRCP/Rabies Notification/2024/DSDGHSHFW/04]

Delhi [F. No. 11/06/H-DOP/2026/100-112]

© EBC Publishing Pvt Ltd

Delhi [F. No. 1/2/2009/HP-I/Estt./477 to 485(E-33741)]

Delhi [F. No. 2/1/88/HP-II/Pt.-I/ 88-91]

Delhi [F. No. 3/07/HESMA/2016/HP-II/389-400]

Delhi [F. No. 8/108/NCORD/2023/HP-II/287-300]

Delhi [F. No. 8/108/NCORD/2023/HP-II/301-317]

Delhi [Noti. No. F. 1(74)/GA/DC/HQ/2020/243]

Goa [Noti. No. 1/9/19/2025-D.Agri/1363]

Goa [Noti. No. DE/Accounts/Modified Balrath Scheme/2025-26/947 [Balrath Vidyarthi Parivahan Sahay Yojana, 2026]]

Goa [Noti. No. 1/10/2026-Fin(Bud)/19869]

Goa [Noti. No. ACAD-II/MMRGSY-2025/184/DHE/2025-26/6148 [Mukhya Mantri Rashtriya Gunavatta Shishyavritti Yojana, 2025]]

Goa [Noti. No. D.Tpt/EST/3791/2026/3194 [Goa Motor Vehicles (Amendment) Rules, 2026]]

Jammu and Kashmir [Custodian Evacuee Property Form No. 01]

Jammu and Kashmir [Noti. No. S.O. 159]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (1)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (10)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (100)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (101)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (102)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (103)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (104)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (105)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (106)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (107)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (108)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (109)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (11)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (110)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (111)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (112)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (113)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (114)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (115)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (116)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (117)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (118)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (119)]

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (12)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (120)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (121)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (122)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (123)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (124)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (125)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (126)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (127)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (128)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (129)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (13)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (130)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (131)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (132)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (133)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (134)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (135)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (136)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (137)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (138)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (139)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (14)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (140)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (141)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (142)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (143)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (144)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (145)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (146)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (147)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (148)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (149)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (15)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (150)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (151)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (152)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (153)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (154)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (155)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (156)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (157)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (158)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (159)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (16)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (160)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (161)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (162)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (163)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (164)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (165)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (166)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (167)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (168)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (169)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (17)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (170)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (171)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (172)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (173)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (175)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (176)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (177)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (178)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (179)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (18)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (180)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (181)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (182)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (183)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (184)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (185)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (186)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (187)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (188)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (189)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (19)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (190)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (191)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (192)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (193)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (194)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (195)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (196)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (197)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (198)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (199)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (2)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (20)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (200)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (201)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (202)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (203)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (204)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (205)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (206)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (207)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (208)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (209)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (21)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (210)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (211)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (212)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (213)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (214)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (215)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (216)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (217)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (218)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (219)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (22)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (220)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (221)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (222)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (223)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (224)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (225)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (226)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (227)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (228)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (229)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (23)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (230)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (231)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (232)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (233)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (234)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (235)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (236)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (237)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (238)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (239)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (24)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (240)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (241)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (242)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (243)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (244)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (245)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (246)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (247)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (248)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (249)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (25)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (250)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (251)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (252)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (253)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (254)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (255)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (256)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (257)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (258)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (259)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (26)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (260)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (261)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (262)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (263)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (264)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (265)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (266)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (267)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (268)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (269)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (27)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (270)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (271)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (272)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (273)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (274)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (275)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (276)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (277)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (278)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (279)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (28)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (280)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (281)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (282)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (283)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (284)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (285)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (286)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (287)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (288)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (289)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (29)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (290)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (291)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (292)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (293)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (294)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (295)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (296)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (297)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (298)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (299)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (3)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (30)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (300)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (301)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (302)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (303)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (304)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (305)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (306)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (307)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (308)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (309)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (31)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (310)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (311)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (312)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (313)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (314)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (315)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (316)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (317)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (318)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (319)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (32)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (320)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (321)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (322)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (323)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (324)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (325)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (326)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (327)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (328)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (329)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (33)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (330)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (331)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (332)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (333)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (334)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (335)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (336)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (337)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (338)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (339)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (34)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (340)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (341)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (342)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (343)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (344)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (345)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (346)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (347)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (348)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (349)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (35)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (350)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (351)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (352)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (353)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (354)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (355)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (356)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (357)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (358)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (359)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (36)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (360)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (361)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (362)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (363)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (364)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (365)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (366)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (367)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (368)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (369)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (37)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (370)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (371)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (372)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (373)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (374)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (375)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (376)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (377)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (378)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (379)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (38)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (380)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (381)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (382)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (383)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (384)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (385)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (386)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (387)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (388)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (389)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (39)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (390)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (391)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (392)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (393)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (394)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (395)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (396)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (397)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (398)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (399)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (4)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (40)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (400)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (401)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (402)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (403)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (404)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (405)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (406)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (407)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (408)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (409)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (41)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (410)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (411)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (412)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (413)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (414)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (415)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (416)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (417)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (418)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (419)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (42)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (420)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (421)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (422)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (423)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (424)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (425)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (426)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (427)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (428)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (429)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (43)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (430)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (431)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (432)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (433)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (434)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (435)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (436)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (437)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (438)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (439)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (44)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (440)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (441)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (442)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (443)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (444)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (445)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (446)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (447)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (448)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (449)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (45)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (450)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (451)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (46)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (47)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (48)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (49)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (5)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (50)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (51)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (52)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (53)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (54)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (55)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (56)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (57)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (58)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (59)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (6)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (60)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (61)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (62)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (63)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (64)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (65)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (66)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (67)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (68)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (69)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (7)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (70)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (71)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (72)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (73)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (74)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (75)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (76)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (77)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (78)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (79)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (8)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (80)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (81)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (82)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (83)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (84)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (85)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (86)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (87)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (88)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (89)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (9)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (90)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (91)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (92)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (93)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (94)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (95)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (96)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (97)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (98)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (99)]
Jammu and Kashmir [Noti. No. 1484 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1485 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1486 of 2024/RG/LP]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1487 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1488 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1489 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1490 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1491 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1492 of 2024/RG/LP(A)]
Jammu and Kashmir [Noti. No. 1493 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1494 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1495 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1496 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1497 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1498 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1499 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1500 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1501 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2397 of 2024]
Jammu and Kashmir [Noti. No. 2397 of 2024 (1)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (10)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (100)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (101)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (102)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (103)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (104)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (105)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (106)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (107)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (108)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (109)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (11)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (110)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (111)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (112)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (113)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (114)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (115)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (116)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (117)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (118)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (119)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (12)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (120)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (121)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (122)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (123)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (124)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (125)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (126)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (127)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (128)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (129)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (13)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (130)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (131)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (132)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (133)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (134)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (135)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (136)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (137)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (138)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (139)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (14)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (140)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (141)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (142)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (143)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (144)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (145)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (146)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (147)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (148)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (149)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (15)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (150)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (151)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (152)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (153)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (154)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (155)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (156)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (157)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (158)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (159)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (16)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (160)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (161)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (162)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (163)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (164)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (165)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (166)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (167)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (168)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (169)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (17)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (170)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (171)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (172)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (173)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (174)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (175)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (176)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (177)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (178)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (179)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (18)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (180)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (181)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (182)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (183)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (184)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (185)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (186)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (187)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (188)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (189)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (19)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (190)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (191)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (192)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (193)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (194)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (195)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (196)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (197)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (198)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (199)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (2)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (20)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (200)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (201)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (202)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (203)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (204)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (205)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (206)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (207)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (208)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (209)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (21)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (210)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (211)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (213)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (214)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (215)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (216)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (217)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (218)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (219)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (22)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (220)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (221)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (222)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (223)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (224)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (225)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (226)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (227)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (228)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (229)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (23)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (230)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (231)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (232)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (233)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (234)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (235)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (236)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (237)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (238)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (239)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (24)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (240)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (241)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (242)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (243)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (244)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (245)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (246)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (247)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (248)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (249)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (25)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (250)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (251)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (252)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (253)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (254)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (255)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (256)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (257)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (258)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (259)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (26)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (260)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (261)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (262)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (263)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (264)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (265)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (266)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (267)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (268)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (269)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (27)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (270)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (271)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (272)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (273)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (274)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (275)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (276)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (277)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (278)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (279)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (28)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (280)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (281)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (282)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (283)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (284)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (285)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (286)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (287)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (288)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (289)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (29)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (290)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (291)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (292)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (293)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (294)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (295)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (296)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (297)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (298)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (299)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (3)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (30)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (300)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (301)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (302)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (303)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (304)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (305)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (306)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (307)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (308)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (309)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (31)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (310)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (311)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (312)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (313)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (314)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (315)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (316)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (317)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (318)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (319)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (32)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (320)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (321)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (322)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (323)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (324)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (325)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (326)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (327)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (328)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (329)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (33)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (330)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (331)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (332)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (333)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (334)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (335)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (336)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (337)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (338)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (339)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (34)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (340)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (341)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (342)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (343)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (344)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (345)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (346)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (347)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (348)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (349)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (35)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (350)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (351)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (352)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (353)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (354)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (355)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (356)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (357)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (358)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (359)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (36)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (360)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (361)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (362)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (363)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (364)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (365)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (366)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (367)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (368)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (369)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (37)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (370)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (371)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (372)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (373)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (374)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (375)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (376)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (377)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (378)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (379)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (38)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (380)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (381)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (382)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (383)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (384)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (385)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (386)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (387)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (388)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (389)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (39)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (390)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (391)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (392)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (393)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (394)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (395)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (396)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (397)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (398)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (399)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (4)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (40)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (400)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (401)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (402)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (403)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (404)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (405)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (406)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (407)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (408)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (409)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (41)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (410)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (411)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (412)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (413)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (414)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (415)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (416)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (417)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (418)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (419)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (42)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (420)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (421)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (422)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (423)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (424)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (425)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (426)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (427)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (428)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (429)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (43)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (430)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (431)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (432)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (433)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (434)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (435)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (436)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (437)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (438)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (439)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (44)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (440)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (441)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (442)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (443)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (444)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (445)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (446)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (447)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (448)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (449)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (45)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (450)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (451)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (452)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (453)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (454)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (455)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (456)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (457)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (458)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (459)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (46)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (460)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (461)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (462)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (463)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (464)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (465)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (466)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (467)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (468)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (469)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (47)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (470)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (471)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (472)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (473)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (474)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (475)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (476)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (477)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (478)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (479)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (48)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (480)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (481)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (482)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (483)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (484)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (485)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (486)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (487)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (488)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (489)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (49)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (490)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (491)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (492)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (493)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (494)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (495)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (496)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (497)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (498)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (499)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (5)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (50)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (500)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (501)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (502)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (503)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (504)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (505)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (506)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (507)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (508)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (509)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (51)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (510)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (511)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (512)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (513)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (514)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (515)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (516)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (517)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (518)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (519)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (52)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (520)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (521)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (522)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (523)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (524)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (525)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (526)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (527)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (528)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (529)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (53)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (530)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (534)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (535)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (536)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (537)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (538)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (539)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (54)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (540)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (541)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (542)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (543)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (544)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (545)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (546)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (547)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (548)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (549)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (55)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (550)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (551)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (552)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (553)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (554)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (555)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (556)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (557)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (558)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (559)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (56)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (560)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (561)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (562)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (563)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (564)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (565)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (566)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (567)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (568)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (569)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (57)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (570)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (571)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (572)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (573)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (574)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (575)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (576)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (577)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (578)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (579)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (58)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (59)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (6)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (60)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (61)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (62)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (63)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (64)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (65)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (66)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (67)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (68)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (69)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (7)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (70)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (71)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (72)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (73)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (74)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (75)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (76)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (77)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (78)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (79)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (8)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (80)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (81)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (82)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (83)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (84)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (85)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (86)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (87)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (88)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (89)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (9)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (90)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (91)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (92)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (93)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2397 of 2024 (94)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (95)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (96)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (97)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (98)]
Jammu and Kashmir [Noti. No. 2397 of 2024 (99)]
Jammu and Kashmir [Noti. No. 2433/RG/LP]
Jammu and Kashmir [Noti. No. 2434/RG/LP]
Jammu and Kashmir [Noti. No. 2435/RG/LP]
Jammu and Kashmir [Noti. No. 2448 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2449 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2450 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (1)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (10)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (100)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (101)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (102)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (103)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (104)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (105)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (106)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (107)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (108)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (109)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (11)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (110)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (111)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (112)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (113)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (114)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (115)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (116)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (117)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (118)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (119)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (12)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (120)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (121)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (122)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (123)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (124)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (125)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (126)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (127)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (128)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (129)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (13)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (130)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (131)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (132)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (133)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (134)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (135)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (136)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (137)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (138)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (139)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (14)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (140)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (141)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (142)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (143)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (144)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (145)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (146)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (147)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (148)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (149)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (15)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (150)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (151)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (152)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (153)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (154)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (155)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (156)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (157)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (158)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (159)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (16)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (160)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (161)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (162)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (163)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (164)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (165)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (166)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (167)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (168)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (169)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (17)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (170)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (171)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (172)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (173)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (174)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (175)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (176)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (177)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (178)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (179)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (18)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (180)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (181)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (182)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (183)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (184)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (185)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (186)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (187)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (188)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (189)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (19)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (190)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (191)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (192)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (193)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (194)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (195)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (196)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (197)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (198)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (199)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (2)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (20)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (200)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (201)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (202)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (203)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (204)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (205)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (206)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (207)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (208)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (209)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (21)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (210)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (211)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (212)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (213)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (214)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (215)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (216)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (217)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (218)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (219)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (22)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (220)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (221)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (222)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (223)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (224)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (225)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (226)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (227)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (228)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (229)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (23)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (230)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (231)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (232)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (233)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (234)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (235)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (236)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (237)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (238)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (239)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (24)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (240)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (241)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (242)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (243)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (244)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (245)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (246)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (247)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (248)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (249)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (25)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (250)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (251)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (252)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (253)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (254)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (255)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (256)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (257)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (258)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (259)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (26)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (260)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (261)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (262)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (263)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (264)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (265)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (266)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (267)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (268)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (269)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (27)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (270)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (271)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (272)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (273)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (274)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (275)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (276)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (277)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (278)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (279)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (28)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (280)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (281)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (282)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (283)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (284)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (285)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (286)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (287)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (288)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (289)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (29)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (290)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (291)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (292)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (293)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (294)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (295)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (296)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (297)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (298)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (299)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (3)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (30)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (300)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (301)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (302)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (303)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (304)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (305)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (306)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (307)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (308)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (309)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (31)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (310)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (311)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (312)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (313)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (314)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (315)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (316)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (317)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (318)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (319)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (32)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (320)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (321)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (322)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (323)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (324)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (325)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (326)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (327)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (328)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (329)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (33)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (330)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (331)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (332)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (333)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (334)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (335)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (336)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (337)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (338)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (339)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (34)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (340)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (341)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (342)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (343)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (344)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (345)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (346)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (347)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (348)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (349)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (35)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (350)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (351)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (352)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (353)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (354)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (355)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (356)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (357)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (358)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (359)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (36)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (360)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (361)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (362)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (363)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (364)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (365)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (366)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (367)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (368)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (369)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (37)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (370)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (371)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (372)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (373)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (374)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (375)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (376)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (377)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (378)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (379)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (38)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (380)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (381)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (382)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (383)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (384)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (385)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (386)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (387)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (388)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (389)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (39)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (390)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (391)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (392)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (393)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (394)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (395)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (396)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (397)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (398)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (399)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (4)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (40)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (400)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (401)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (402)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (403)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (404)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (405)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (406)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (407)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (408)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (409)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (41)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (410)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (411)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (412)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (413)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (414)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (415)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (416)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (417)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (418)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (419)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (42)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (420)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (421)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (422)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (423)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (424)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (425)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (426)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (427)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (428)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (429)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (43)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (430)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (431)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (432)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (433)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (434)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (435)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (436)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (437)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (438)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (439)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (44)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (440)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (441)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (442)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (443)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (444)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (445)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (446)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (447)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (448)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (449)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (45)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (450)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (451)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (452)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (453)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (454)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (455)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (456)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (457)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (458)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (459)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (46)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (460)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (461)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (462)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (463)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (464)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (465)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (466)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (467)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (468)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (469)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (47)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (470)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (471)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (472)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (473)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (474)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (475)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (476)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (477)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (478)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (48)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (49)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (5)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (50)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (51)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (52)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (53)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (54)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (55)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (56)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (57)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (58)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (59)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (6)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (60)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (61)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (62)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (63)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (64)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (65)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (66)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (67)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (68)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (69)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (7)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (70)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (71)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (72)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (73)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (74)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (75)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (76)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (77)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (78)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (79)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (8)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (80)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (81)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (82)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (83)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (84)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (85)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (86)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (87)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (88)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (89)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (9)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (90)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (91)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (92)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (93)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (94)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (95)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (96)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (97)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (98)]
Jammu and Kashmir [Noti. No. 2479 of 2024/RG/LP (99)]
Jammu and Kashmir [Noti. No. 2481 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2482/RG/LP]
Jammu and Kashmir [Noti. No. 2484 of 2024//RG/LP]
Jammu and Kashmir [Noti. No. 2485 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2486 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2487 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2488 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2489 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2490 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2491 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 2492 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 27 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 3167 of 2024/RG/NG-71(1)]
Jammu and Kashmir [Noti. No. 3168 of 2024/RG/NG-380(1)]
Jammu and Kashmir [Noti. No. 3172 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3173 of 2024/RG/LP]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 3196 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3197 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3198 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3199 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3200 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 3201 of 2024/RG/LP]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (1)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (10)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (100)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (101)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (102)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (103)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (104)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (105)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (106)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (107)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (108)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (109)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (11)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (110)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (111)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (112)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (113)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (114)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (115)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (116)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (117)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (118)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (119)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (12)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (120)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (121)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (122)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (123)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (124)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (125)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (126)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (127)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (128)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (129)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (13)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (130)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (131)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (132)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (133)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (134)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (135)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (136)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (137)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (138)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (139)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (14)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (140)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (141)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (142)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (143)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (144)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (145)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (146)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (147)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (148)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (149)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (15)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (150)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (151)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (152)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (153)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (154)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (155)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (156)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (157)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (158)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (159)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (16)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (160)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (161)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (162)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (163)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (164)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (165)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (166)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (167)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (168)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (169)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (17)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (170)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (171)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (172)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (173)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (174)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (175)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (176)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (177)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (178)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (179)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (18)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (180)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (181)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (182)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (183)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (184)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (185)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (186)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (187)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (188)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (189)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (19)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (190)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (191)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (192)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (193)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (194)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (195)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (196)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (197)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (198)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (199)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (2)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (20)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (200)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (201)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (202)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (203)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (204)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (205)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (206)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (207)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (208)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (209)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (21)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (210)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (211)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (213)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (214)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (215)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (216)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (217)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (218)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (219)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (22)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (220)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (221)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (222)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (223)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (224)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (225)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (226)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (227)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (228)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (229)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (23)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (230)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (231)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (232)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (233)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (234)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (235)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (236)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (237)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (238)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (239)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (24)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (240)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (241)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (242)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (243)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (244)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (245)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (246)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (247)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (248)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (249)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (25)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (250)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (251)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (252)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (253)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (254)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (255)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (256)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (257)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (258)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (259)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (26)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (260)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (261)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (262)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (263)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (264)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (265)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (266)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (267)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (268)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (269)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (27)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (270)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (271)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (272)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (273)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (274)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (275)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (276)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (277)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (278)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (279)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (28)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (280)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (281)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (282)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (283)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (284)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (285)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (286)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (287)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (288)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (289)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (29)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (290)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (291)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (292)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (293)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (294)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (295)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (296)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (297)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (298)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (299)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (3)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (30)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (300)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (301)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (302)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (303)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (304)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (305)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (306)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (307)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (308)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (309)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (31)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (310)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (311)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (312)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (313)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (314)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (315)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (316)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (317)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (318)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (319)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (32)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (320)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (321)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (322)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (323)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (324)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (325)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (326)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (327)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (328)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (329)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (33)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (330)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (331)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (332)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (333)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (334)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (335)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (336)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (337)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (338)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (339)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (34)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (340)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (341)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (342)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (343)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (344)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (345)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (346)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (347)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (348)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (349)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (35)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (350)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (351)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (352)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (353)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (354)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (355)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (356)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (357)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (358)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (359)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (36)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (360)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (361)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (362)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (363)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (364)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (365)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (366)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (367)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (368)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (369)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (37)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (370)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (371)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (372)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (373)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (374)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (375)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (376)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (377)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (378)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (379)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (38)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (380)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (381)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (382)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (383)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (384)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (385)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (386)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (387)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (388)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (389)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (39)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (390)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (391)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (392)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (393)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (394)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (395)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (396)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (397)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (398)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (399)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (4)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (40)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (400)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (401)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (402)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (403)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (404)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (405)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (406)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (407)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (408)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (409)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (41)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (410)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (411)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (412)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (413)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (414)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (415)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (416)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (417)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (418)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (419)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (42)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (420)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (421)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (422)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (423)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (424)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (425)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (426)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (427)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (428)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (429)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (43)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (430)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (431)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (432)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (433)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (434)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (435)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (436)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (437)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (438)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (439)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (44)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (440)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (441)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (442)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (443)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (444)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (445)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (446)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (447)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (448)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (449)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (45)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (450)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (451)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (452)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (453)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (454)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (455)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (456)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (457)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (458)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (459)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (46)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (460)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (461)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (462)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (463)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (464)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (465)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (466)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (467)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (468)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (469)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (47)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (470)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (471)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (472)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (473)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (474)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (475)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (476)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (477)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (478)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (479)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (48)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (480)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (481)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (482)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (483)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (484)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (485)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (486)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (487)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (488)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (489)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (49)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (490)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (491)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (492)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (493)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (494)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (495)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (496)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (497)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (498)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (499)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (5)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (50)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (500)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (501)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (502)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (503)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (504)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (505)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (506)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (507)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (508)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (509)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (51)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (510)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (511)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (512)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (513)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (514)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (515)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (516)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (517)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (518)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (519)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (52)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (520)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (521)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (522)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (523)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (524)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (525)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (53)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (54)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (55)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (56)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (57)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (58)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (59)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (6)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (60)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (61)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (62)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (63)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (64)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (65)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (66)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (67)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (68)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (69)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (7)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (70)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (71)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (72)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (73)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (74)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (75)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (76)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (77)]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 1220 of 2025/RG (78)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (79)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (8)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (80)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (81)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (82)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (83)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (84)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (85)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (86)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (87)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (88)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (89)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (9)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (90)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (91)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (92)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (93)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (94)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (95)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (96)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (97)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (98)]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (99)]
Jammu and Kashmir [Noti. No. 12 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 14 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 15 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 16 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 17 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 18 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 19 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 20 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 21 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 22 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 23 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 24 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 25 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 26 of 2025/RG/LP]
Jammu and Kashmir [Noti. No. 29 of 2025/RG/LP]

© EBC Publishing Pvt Ltd

Jammu and Kashmir [Noti. No. 10-DC(Rsi) of 2024]
Jammu and Kashmir [Noti. No. 33 of Rev./LA of 2024]
Jammu and Kashmir [Noti. No. DCS/LAC/2024/337-42]
Jammu and Kashmir [Noti. No. S.O. 158]
Jammu and Kashmir [Noti. No. S.O. 198]
Jammu and Kashmir [Noti. No. S.O. 200]
Jammu and Kashmir [Noti. No. 03 of Rev/LA of 2025]
Jammu and Kashmir [Noti. No. S.O. 155]
Jammu and Kashmir [Noti. No. S.O. 156]
Jammu and Kashmir [Noti. No. S.O. 157]
Jammu and Kashmir [Noti. No. S.O. 192]
Jammu and Kashmir [Noti. No. S.O. 193]
Jammu and Kashmir [Noti. No. S.O. 194]
Jammu and Kashmir [Noti. No. S.O. 195]
Jammu and Kashmir [Noti. No. S.O. 196]
Jammu and Kashmir [Noti. No. S.O. 197]
Jammu and Kashmir [Noti. No. S.O. 199]
Jammu and Kashmir [Noti. No. 1220 of 2025/RG (212)]
Jammu and Kashmir [Noti. No. ACRU/NSQ/LA/2024-25/768-76]
Jammu and Kashmir [Noti. No. DCK/Collector-02/2025/02-08]
Jammu and Kashmir [Noti. No. DCK/NLA (ACR)/2024/09 of 2024]
Jammu and Kashmir [Noti. No. 2397 of 2024 (212)]
Jammu and Kashmir [Noti. No. 1483 of 2024/RG/LP (174)]
Maharashtra [Noti. No. Academic Department/Ma.Lo.Ha.Ay/Academy/4925/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4256/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4257/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4258/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4259/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4260/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4261/2025]
Maharashtra [Noti. No. Desk-6/License/WH/2025-26/4262/2025]
Maharashtra [Noti. No. Land Acquisition-Desk4(1)-SIA-2025]
Maharashtra [Noti. No. S.M.K.Corpn./TP/1029/2025-26]
Maharashtra [Noti. No. B-8/4154/2025]
Maharashtra [Noti. No. B-8/Admin/8038/2025]
Maharashtra [Noti. No. P & E/1966/2025]
Maharashtra [Noti. No. P & E/PA/2032/2025]
Maharashtra [Noti. No. PL(APP)/ABD/PRO/G-A/2025/6789-9402]
Maharashtra [Noti. No. PLB-1538/2025-9222]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. PLB-1543/2025-8996]
Maharashtra [Noti. No. MIS-0126/CR-14/SPL-3(A)]
Maharashtra [Noti. No. PRO-0126/C.R.03/Special-2]
Maharashtra [Noti. No. PRO.1125/C.R.57(E-1519739)/Special-2]
Maharashtra [Noti. No. IDC 2025/C.R.269/IND-14]
Maharashtra [Noti. No. Ukavi-8/Resha-7074(3)/2025]
Maharashtra [Noti. No. Admn./3081/2025]
Maharashtra [Noti. No. Admn./3398/2025]
Maharashtra [Noti. No. Admn./3652/2025]
Maharashtra [Noti. No. Admn./3699/2025]
Maharashtra [Noti. No. Admn./3726/2025]
Maharashtra [Noti. No. Admn./3753/2025]
Maharashtra [Noti. No. Admn./3777/2025]
Maharashtra [Noti. No. Admn./3778/2025]
Maharashtra [Noti. No. SPP.2025-U.0.R.86-D-XIV]
Maharashtra [Noti. No. SPP.-2025/U.O.R.-76/D-XIV]
Maharashtra [Noti. No. SPP.-2025/U.O.R.-79/D-XIV]
Maharashtra [Noti. No. 02-2026/N/E]
Maharashtra [Noti. No. HCLSC/2026/164]
Maharashtra [Noti. No. Nyasthap-0125/C.R.06/DESK-11]
Maharashtra [Noti. No. Nyasthap-0425/365/C.R.83/DESK-11]
Maharashtra [Noti. No. SPC-1316/C.R.205/IX]
Maharashtra [H.N.P.J.Kra. Nagerrachna vibhag/3513/2025]
Maharashtra [Noti. No. MCD-D.P. original limit + Extended limit-T.P.-3688-2025]
Maharashtra [Noti. No. MCM-TP-1323-2025]
Maharashtra [Noti. No. MCP/TP/Section 37(1)/663/2025]
Maharashtra [Noti. No. MCP-TPD-Pandharkawad-353-2025]
Maharashtra [Noti. No. NMC-571-2025]
Maharashtra [Noti. No. NMC-TPD-2006-2025]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1474-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1475-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1479-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1480-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1490-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1491-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1493-2026]
Maharashtra [Noti. No. AMC-Comm.-ADTP-Modification-1494-2026]
Maharashtra [Noti. No. CCMC-Election-4733-2026]
Maharashtra [Kramank Manapa/Narmi/Nr-7/2025-26]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. MCR-102-2026]
Maharashtra [Noti. No. MCW-P.D.-2094-2026]
Maharashtra [Noti. No. MMC/TP/0117/2025/2026]
Maharashtra [Noti. No. MUN-1/Chiplun M.C.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Chiplun M.C.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. MUN-1/Devrukh N.P.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Devrukh N.P.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. MUN-1/Khed M.C.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Khed M.C.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. MUN-1/Lanja N.P.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Lanja N.P.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. MUN-1/Rajapur M.C.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Rajapur M.C.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. MUN-1/Ratnagiri M.C.G.E.2025/Nominated Councillors/2026]
Maharashtra [Noti. No. MUN-1/Ratnagiri M.C.G.E.2025/Vice President Election/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Dy.President Election/Kavi-82/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Dy.President Election/Kavi-85/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Nominated Councillors Election/Kavi-91/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Nominated Councillors Election/Kavi-92/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Nominated Councillors Election/Kavi-94/2026]
Maharashtra [Noti. No. Udb-Gen-1/W.b. No.-1221/2026]
Maharashtra [Noti. No. Udb-Gen-1/W.b. No.-1222/2026]
Maharashtra [Noti. No. NPG-Constt.D.-406-2025]
Maharashtra [Noti. No. Desk-4-MAB-Elec. Desk-214-2026]
Maharashtra [Noti. No. Desk-4-MAB-Elec. Desk-215-2026]
Maharashtra [Noti. No. Desk-4-MAB-Elec. Desk-216-2026]
Maharashtra [Noti. No. Desk-4-MAB-Elec. Desk-217-2026]
Maharashtra [Noti. No. Gen.Election-Kavi-654-2026]
Maharashtra [Kramank Kandegaw N.P./01/2025-26]
Maharashtra [Kramank Mabu.NP./N.R./116/Durusti/2026]
Maharashtra [Kramank PNP/N.R./201/2026]
Maharashtra [Kramank PSN/Kavi/Karya-01/174/2026]
Maharashtra [Kramnk 2025/NPAPRA/Karyasan-1/Kach-5/Kavi-1237/san 2026]
Maharashtra [Noti. No. MUN/Election/Karya-4/Khalapur/Nam.Sad./2025]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Dy.President Election/Kavi-83/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Dy.President Election/Kavi-84/2026]
Maharashtra [Noti. No. N.Prashasan/K-1/Te-1/Nominated Councillors Election/Kavi-93/2026]
Maharashtra [Noti. No. Navi-7/Kavi-27/2026]
Maharashtra [Noti. No. Navi-7/Kavi-27/Nomination Councillor/2026]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. NP/Election/RR-83/2026]
Maharashtra [Noti. No. NPA-23/60/2017/2026/83, Date 15/01/2026]
Maharashtra [Noti. No. NPA-23/60/2017/2026/84/dated 15th January 2026]
Maharashtra [Noti. No. NPPR/Sawar.nivdadhuk/kubnap/upadyaksh VNA. Sadasya/2026-77]
Maharashtra [Noti. No. Off-10-MAB-Table-1-63-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-64-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-65-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-66-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-67-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-68-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-69-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-70-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-71-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-72-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-73-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-74-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-75-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-76-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-77-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-78-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-79-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-80-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-81-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-82-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-83-2026]
Maharashtra [Noti. No. Off-10-MAB-Table-1-84-2026]
Maharashtra [Noti. No. PHD-12016/3/2025-PHD (R.K.V.2)]
Maharashtra [Noti. No. Jr.cl.-WS-273-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-286-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-289-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-297-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-298-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-299-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-300-Rajaswa-4-2025]
Maharashtra [Noti. No. FLD-12/2025/C.R.126/F-3]
Maharashtra [Noti. No. FLD-12/2025/C.R.130/F-3]
Maharashtra [Noti. No. FLD-12/2025/C.R.177/F-3]
Maharashtra [Noti. No. FLD-13/2025/C.R.205/F-3]
Maharashtra [Noti. No. FLD-13/2025/C.R.206/F-3]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. FLD-14/2025/C.R.530/F-3]
Maharashtra [Noti. No. FLD-14/2025/C.R.531/F-3]
Maharashtra [Noti. No. FLD-15/2024/C.R.314/F-3]
Maharashtra [Noti. No. FLD-15/2025/C.R.133/F-3]
Maharashtra [Noti. No. FLD-15/2025/C.R.163/F-3]
Maharashtra [Noti. No. FLD-32/2025/C.R.391/F-3]
Maharashtra [Noti. No. FLD-32/2025/C.R.396/F-3]
Maharashtra [Noti. No. FLD-32/2025/C.R.480/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.320/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.322/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.323/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.324/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.325/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.332/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.333/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.342/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.343/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.348/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.349/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.356/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.386/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.392/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.415/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.429/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.431/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.440/F-3]
Maharashtra [Noti. No. FLD-34/2025/C.R.442/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.176/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.182/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.234/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.235/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.301/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.304/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.306/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.405/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.468/F-3]
Maharashtra [Noti. No. FLD-35/2025/C.R.488/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.179/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.305/F-3]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. FLD-36/2025/C.R.310/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.344/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.345/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.346/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.418/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.421/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.423/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.490/F-3]
Maharashtra [Noti. No. FLD-36/2025/C.R.529/F-3]
Maharashtra [Noti. No. Jr.cl.-WS-03-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-291-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-292-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-293-Rajaswa-4-2025]
Maharashtra [Noti. No. Jr.cl.-WS-294-Rajaswa-4-2025]
Maharashtra [Noti. No. Sankirna-2025/C.R.206/A-2]
Maharashtra [Noti. No. SIA/SR-01/2026]
Maharashtra [Noti. No. SIA/SR-02/2026]
Maharashtra [Noti. No. SIA/SR-03/2026]
Maharashtra [Noti. No. SIA/SR-04/2026]
Maharashtra [Noti. No. SIA/SR-05/2026]
Maharashtra [Noti. No. SIA/SR-06/2026]
Maharashtra [Noti. No. SIA/SR-07/2026]
Maharashtra [Noti. No. SIA/SR-09/2026]
Maharashtra [Noti. No. SIA/SR-11/2026]
Maharashtra [Noti. No. SIA/SR-12/2026]
Maharashtra [Noti. No. SIA/SR-13/2026]
Maharashtra [Noti. No. SIA/SR-14/2026]
Maharashtra [Noti. No. VPM-2025/Pr. No. 215/Pr-4 (E-1477143)]
Maharashtra [Noti. No. SEC/RPP-2025/CR-71/D-11]
Maharashtra [Noti. No. SEC/RPP-2025/CR-73/D-11]
Maharashtra [Noti. No. SEC/RPP/2026/CR-24/D-11, dated 23rd January 2026]
Maharashtra [Noti. No. Rasansma 2023/C.R. 312/Sanka-3]
Maharashtra [Noti. No. Rasansma 2025/C.R. 125/Sanka-3]
Maharashtra [Noti. No. Arbitrator/T.P.S. No. 1/Pandharpur/02/2025]
Maharashtra [Noti. No. D.P.AKBSNA & R.P.MMR/Asode/Palawa-3/ITP-8/C.R.377/25/TPV-3/7731]
Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec.37-3443-2025]
Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec 37-5874-2025]
Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec.37-5940-2025]
Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec. 37-5952-2025]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec 37-5958-2025]

Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec 37-7318-2025]

Maharashtra [Noti. No. D.P. (NMRDA)-Notification-Sec 37-7319-2025]

Maharashtra [Noti. No. D.T.P.-D.P.-Kalmeshwar-Site No. 50-Sec 50(2)-3125-Order-TPV-2-7774]

Maharashtra [Noti. No. D.T.P/D.P.Satara(S.R.)/Site. No. 109/Parking/Sec.-127(2)/Order/TPV-1/7513/2025]

Maharashtra [Noti. No. D.T.P/D.P.Satara(S.R.)/Site. No. 110/V.M.S.C./Sec.-127(2)/Order/TPV-1/7515/2025]

Maharashtra [Noti. No. D.T.P/D.P.Satara(S.R.)/Site. No. 1OO/Garden/Sec]

Maharashtra [Noti. No. DP-Ratnagiri/Site No. 94/S. No. 370(pt)/sec-127(2)/Order/TPV-3/7166]

Maharashtra [Noti. No. NKDN/P.S.C/R.P. Jalgaon-Bhusawal/Sect.20(3)/etc/Gat Nos. 73 and 74/1988/2025]

Maharashtra [Noti. No. NKDN/P.S.C/R.P. Jalgaon-Bhusawal/Sect.20(3)/etc/Gat Nos. 73 and 74/1988/2025]

Maharashtra [Noti. No. NKDN/P.S.C./R.P. Nashik/etc/Gat No. 108/1, 108/4, 109/2 and 138/1/1991/2025]

Maharashtra [Outward No. TP/3243/2025]

Maharashtra [Noti. No. R.P. Nagpur/Section 20(3)/Mouza Khedi/Tah. Umred/Survey No. 130, 136 etc-JDTPDN-1975]

Maharashtra [Noti. No. R.P.Yavt.-Mou. Kinhi, Gut No. 70 & others-Sec-20(4)-Meeting No. 31-2025-JDTPAMT-1198]

Maharashtra [Noti. No. TP/PMC/2742/2025]

Maharashtra [Noti. No. TP/PMC/2743/2025]

Maharashtra [Noti. No. TP/PMC/2744/2025]

Maharashtra [Noti. No. U.D.C. & P.R. NO. 5.1.1 (i) Section 20(3)-Notice-ADTP-Amravati-715-2025]

Maharashtra [Noti. No. U.D.C. & P.R. Regulation No. 5.1.1(i)-Section 20(3)-Notice ADTPG-243-2025]

Maharashtra [Noti. No. NKDN/P.S.C./R.P. Nashik/Sect.20 (4)/Gat Nos. 62/1, 62/2, 63, 64/Plot/288]

Maharashtra [Noti. No. NMP-T.P.-37-2026]

Maharashtra [Noti. No. R.P.Yavt.-Mou. Kinhi, Gut No. 137 & others-Sec-20(3)-Meeting No. 31-2025-JDTPAMT-09-2026]

Maharashtra [Noti. No. Desk-10-UDB-Karyasan-1-423-2025]

Maharashtra [Noti. No. TPS-2423-1520-CR-31-2025-UD-9]

Maharashtra [Noti. No. TPS-2623-908-C R-129-2023-D.P. Sanction (Part)-UD-30]

Maharashtra [Noti. No. TPS-2623-908-CR-129-2023-E.P. Publish-UD-30]

Maharashtra [Noti. No. TPS-2914/19/CR-180/2024/UD-30]

Maharashtra [Noti. No. TPS-3525/183/CR-16/2025/UD-30]

Maharashtra [Noti. No. TPS-3724/559/C.R.183/2024/UD-30]

Maharashtra [Noti. No. TPS-3725/972/C.R.204/2025/UD-30]

Maharashtra [Noti. No. TPS-3725/C.R.159/2025/UD-30]

Maharashtra [Noti. No. Branch-2/udb/El-241/2026]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-68-2026]
Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-69-2026]
Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-71-2026]
Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-72-2026]
Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-74-2026]
Maharashtra [Noti. No. Desk-10-UDS-ARO-W.S-75-2026]
Maharashtra [Noti. No. Ja. Kra. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/558]
Maharashtra [Noti. No. Ja. Kra. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/560]
Maharashtra [Noti. No. JMPA-2025/CR-35/NAVI-25]
Maharashtra [Noti. No. MCO-2025/C.R.27/UD-14]
Maharashtra [Noti. No. MCO-2025/C.R.422/UD-14]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/511]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/558]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/561]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/562]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/564]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/564 (1)]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/565]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/566]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/567]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/600]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/601]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/602]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/603]
Maharashtra [Noti. No. N.P.PRA.S./Ka.10/Pherewala Dhord/2025-26/85]
Maharashtra [Noti. No. TPB-4323/388/C.R.120/2025/UD-11]
Maharashtra [Noti. No. TPB-4324/UOR-21/CR-59/2024/UD-11]
Maharashtra [Noti. No. TPB-4325/C.R.159/2025/UD-11]
Maharashtra [Noti. No. TPS-1217/679/CR-205/17/UD-12]
Maharashtra [Noti. No. UDD-D-5-211-2026]
Maharashtra [Noti. No. UDD-D-5-212-2026]
Maharashtra [Noti. No. UDD-D-5-213-2026]
Maharashtra [Noti. No. UUD-Desk.-13-01-2026]
Maharashtra [Noti. No. 1919-DB-WUA-Noti-3-2025]
Maharashtra [Noti. No. 3099-T.B.-1-WUA-2025]
Maharashtra [Kramank Papvi/Sichan/4576/2025]
Maharashtra [Kramank Papvi/Sichan/4577/2025]
Maharashtra [Noti. No. Ukavi-8/Resha-7074(2)/2025]
Maharashtra [Noti. No. Ukavi-8/Resha-7074(4)/2025]

© EBC Publishing Pvt Ltd

Maharashtra [Noti. No. Ukavi-8/Resha-7074(5)/2025]
Maharashtra [Kramank Sopavi/Resha/Pavansh/3748/2025]
Punjab [Noti. No. P.A.9/1994/S.2/2025/6206]
Tamil Nadu [Noti. No. II(2)/LWSD/652(a)/2026]
Notification No. 180/XI-2-26-9(47)/17-T.C.-303-U.P. Act-1-2017-Order(372)-2026]
Notification No. 1/XI-2-26-9(42)/17-T.C.-76-U.P. GST Rule-2017-Order-(368)-2026]
Notification No. 27/XI-2-26-9(47)/17-T.C.-301-U.P. Act-1-2017-Order-(370)-2026]
Notification No. 283/XI-2-26-9(47)/17-T.C.-305-U.P. Act-1-2017-Order-(374)-2026]
Notification No. 97/XI-2-26-9(47)/17-T.C.-302-U.P. Act-1-2017-Order-(371)-2026]

To get this list regularly join our:-
Telegram Channel - https://t.me/scconline
Follow us:-
LinkedIn - https://in.linkedin.com/company/scconline
Instagram - https://www.instagram.com/scctimes_/
Twitter - https://twitter.com/scconline_
YouTube - https://www.youtube.com/user/thescconline
Facebook - https://www.facebook.com/scc.online

© EBC Publishing Pvt Ltd